



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/458/2020	JARO NATUNG AND 3 ORS. Versus N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
2	I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
	WITH WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
3	Cus.Ref./11/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SHRI JAHAR DAS,	MR. S C KEYAL	
4	WITH Cus.Ref./1/2025	COMMISSIONER OF CUSTOM PREVENTIVE Versus SHRI SANJAY KUMAR DAS,	MR. S C KEYAL	
	WITH I.A.(Civil)/146/2025 in Cus.Ref./1/2025	COMMISSIONER OF CUSTOM PREVENTIVE Versus Shri Sanjay Kumar Das	SUBHASH CHANDRA KEYAL	
5	WA/325/2024	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	MR. S C KEYAL, SC, GST
	WITH I.A.(Civil)/2880/2024 in WA/325/2024	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	

6	I.A.(Civil)/3026/2024 in WA/9388/2024	JUL HAQUE Versus THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, BTC
	WITH WA/9388/2024 (Filing Number)	JUL HAQUE Versus THE STATE OF ASSAM AND 11 ORS B	MR B P BORAH	
	WITH I.A.(Civil)/3027/2024	JUL HAQUE Versus THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, BTC
7	I.A.(Civil)/3966/2024 in WA/12081/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
	WITH WA/12081/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
8	Cont.Cas(C)/176/2025	GIRBANI DEKA Versus DR. RAVI KOTA, I.A.S. AND ANR	MR. P MAHANTA MS. M BORGHAIN M DAS	
9	Cont.Cas(C)/177/2025	MANISH BARUAH Versus DR RAVI KOTA, I.A.S. AND ANR	MR. P MAHANTA MS. M BORGHAIN M DAS	
10	I.A.(Civil)/269/2025 ITA 6/2024(D/O) in ITA/6/2024	MR SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LIMITED	PRABIN KR. BORA	SC, ITD
	WITH I.A.(Civil)/345/2025 ITA 7/2024(D/O)	MR SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LIMITED	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR. N N DUTTA MR P K BORA B SARMA	SC, INCOME TAX
	WITH I.A.(Civil)/346/2025 ITA 4/2024(D/O)	SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LTD	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, ITD
	WITH I.A.(Civil)/400/2025 ITA 2/2024(D/O)	SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LTD AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	
14	I.A.(Civil)/690/2025 B/O in WA/53/2023	PRABEEN KR MASKARA AND 2 ORS Versus KABINDRA PRASAD SARMA AND ORS	MR G ALAM MR S R A NASER	MR. M MORE
	WITH WA/53/2023 CAVT. NO. 13752/022,	KABINDRA PRASAD SARMA AND ANR Versus THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA MR B SARMAH (r-26) MR G PATHAK (r-26) MR G ALAM (R-65,66,67) MR S R A NASER (R- 65,66,67) FOR CAVEATOR SC, REVENUE
15	I.A.(Civil)/863/2025 in WA/12083/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC

WITH
[WA/12083/2024](#)
(Filing Number)

BABY DEBNATH AND 18 ORS
Versus
THE GOVT OF ASSAM AND 7 ORS

MR. P K ROY

- FOR FRESH ADMISSION WITH STAY/BAIL -

- 16 [WA/433/2024](#) BABUL MAZUMDAR AND ANR MR S K BEHARA MR. B CHAKRAVARTY (C.G.C)
Versus MR J RAJBONGSHI DY.S.G.I.
THE UNION OF INDIA AND 4 ORS
- 17 [WA/99/2025](#) NIRAN GOGOI MR. A BURAGOHAIN SC, ELEM. EDU
Versus MR. M KHAN GA, ASSAM
THE STATE OF ASSAM AND 6 ORS SC, FINANCE
- 18 [WA/102/2025](#) BHARAT KALITA MR. A BHATTACHARYA SC, GHC
FIXED **Versus** MS. K MALAKAR
THE STATE OF ASSAM AND 3 ORS MR. A BHATTACHARJEE
MS A MAJUMDER
MR S PAUL
- 19 [WP\(C\)/1472/2025](#) DR JIBENDU DUTTA MR D C NATH SC, ELEM. EDU
Versus MR. B PURKAYASTHA SC, N C T E
THE STATE OF ASSAM
- 20 [WP\(C\)/1752/2025](#) BISWAJIT DAS AND ORS MR. K N CHOUDHURY MR. B D KONWAR SR. ADV.
CAVT. **Versus** MR. R M DEKA GA, ASSAM
NO.00872025,117800003102/025, THE STATE OF ASSAM AND ORS MR. D J DAS MRS J M KONWAR
MS N MAHANTA MR H AGARWAL
N GAUTAM MR P DOLEY
MR. TANUZ KASHYAP FOR CAVEATOR
SC, PWD
- 21 [WP\(C\)/1765/2025](#) UNION OF INDIA AND ANR MR. B CHAKRAVARTY MR T DAS (FOR
CAVT. NO.031620/25,N **Versus** (C.G.C.) R. CHAUHAN (FOR
CAVEATOR)
AISWARZYAMAI GOSWAMI AND 3 ORS. MR R DAS (FOR
CAVEATOR)
SC, FOREST
- 22 [WP\(C\)/1766/2025](#) UNION OF INDIA AND 3 ORS. MR. U K GOSWAMI (C.G.C.)
Versus
4366492F EX-NK L.H. KOLNI ANAL

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

- 23 [WP\(C\)/7086/2024](#) JAHIRUL ISLAM MR. A CHAMUAH GA, ASSAM
Versus MR. A LAHKAR SC, GHC
THE STATE OF ASSAM AND 3 ORS
- 24 [C.Ex.App./1/2025](#) THE COMMISSIONER OF CENTRAL MR. S C KEYAL
EXCISE AND SERVICE TAX
Versus
M/S S C JOHNSON PRODUCTS PRIVATE
LIMITED
- WITH**
[I.A.\(Civil\)/581/2025](#)
in C.Ex.App./1/2025 THE COMMISSIONER OF CENTRAL SUBHASH CHANDRA
EXCISE AND SERVICE TAX KEYAL
Versus
M/S S C JOHNSON PRODUCTS PRIVATE
LIMITED
- 25 [PIL/19/2025](#) CHENI RAM KONWAR ALIAS CHENIRAM MR. D GOGOI GA, ASSAM
MELANG **Versus** SC, TIWA AUTONOMOUS
THE STATE OF ASSAM COUNCIL
- 26 [WA/43/2025](#) EAJUL HOQUE MR. S SAIKIA GA, ASSAM
Versus MR. S SAIKIA MR. D P BORAH(R-1)
BADRUL ISLAM AND 12 ORS. MR U GHOSH(R-1)
SC, G M D A
SC, GMC
- WITH**
[I.A.\(Civil\)/355/2025](#)
in WA/43/2025 EAJUL HOQUE MR. S SAIKIA GA, ASSAM
Versus MR. S SAIKIA MR. D P BORAH(R-1)
BADRUL ISLAM AND 12 ORS. MR U GHOSH(R-1)
SC, GMC
SC, G M D A

27	WA/104/2025	THE STATE OF ASSAM AND ANR Versus DAYANANDA DOLEY AND ORS	MR. A PHUKAN	
28	WP(C)/1774/2025	SITA RANI DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
29	WA/182/2024	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR. A I KATHAR MR SAURADEEP DEY MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN(R-8) GA, ASSAM MR B B NARZARY(R-8) MR N ALAM(R-8) M. BORUAH(R-8) R DEB(R-8) V KHAKHALARY(R-8) V KHAKHALARY(R-8) SC, WPT AND BC
30	WP(C)/4056/2024	ARUN KHUNDONGBAM @ NANA O Versus THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC
31	WP(C)/4828/2024	NIRANJAN ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM
HEARING				
32	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
33	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
34	WA/96/2024 CAVT. NO.01192/024,	AVADESH KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ	MR. M A SHEIKH MS. B DEVI (R-6) MS F INTAZ SC, SEC. EDU. FOR CAVEATOR
35	WA/213/2024	MONURAMA DAS Versus PULAKESH BARUAH AND 4 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH LUAYING	GA, ASSAM SC, APSC MR. S BIKASH (R-1) SC, DIB. UNIVERSITY
36	WA/249/2024	THE FOOD CORPORATION OF INDIA AND ORS. Versus SEKHAR KANTI DEB	MR. P K ROY MR. S K CHAKRABORTY	
37	WA/264/2024	SUBHASH VASUDEV Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM	MR. N DEKA.(R-5) MR. M GOGOI.(R-5)

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025

7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
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13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/174/2025	SHANKAR ROY Versus GYANENDRA DEV TRIPATHI, IAS	MR. A H M R CHOUDHURY	
2	Cont.Cas(C)/179/2025	HAMIDUL ISLAM AND 2 ORS Versus CHANDAN SARMA	MR. M R KHANDAKAR	MR. A ROHMAN
3	WP(C)/1716/2025	M/S APEEJAY TEA LIMITED Versus UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
4	WP(C)/1718/2025	M/S. APEEJAY TEA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
5	WP(C)/1734/2025	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/1736/2025	BARKANA BEEL FISHERY SS LTD, BANIAKUCHI Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, FISHERY
7	WP(C)/1737/2025	M/S DOLPHIN SECURITY AND ADVERTISING AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, WATER RESOURCE SC, FINANCE DEPTT.
8	WP(C)/1743/2025	SRIDHAM SARKAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR. U S BORA	GA, ASSAM SC, FOREST
9	WP(C)/1744/2025	M/S DOLPHIN SECURITY AND ADVERTISING AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
10	WP(C)/1776/2025	M/S MODERN PRINTERS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	K MAINUDDIN	GA, ASSAM SC, ECI

ADMISSION

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./930/2025	ARIFUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN	PP, ASSAM
2	Bail Appln./931/2025	LOTFUR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
3	Bail Appln./932/2025	SHAHIL AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
4	Bail Appln./944/2025	DEBAJIT RABHA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
MOTION				
5	AB/692/2025 B/O	SADDAM DEWAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
6	AB/721/2025	ABUL HOSEN @ ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. M HOSSAIN S KHAN	PP, ASSAM
7	AB/723/2025	JAMAL UDDIN SEKH @ MD JAMALUDDIN SEIKH Versus THE STATE OF ASSAM	MR P BHARDWAJ MS. B DEVI	PP, ASSAM
8	AB/725/2025	ABDUL KARIM Versus THE STATE OF ASSAM	MR. B B GOGOI MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
9	AB/726/2025	KH. MANI KUMAR SINGHA Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI	PP, ASSAM

10	AB/729/2025	ESATON NESSA @ SETON KHATUN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./394/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAKUL BORO Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
12	Bail Appln./391/2025	BIJOY BISWAS Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
13	Bail Appln./429/2025 FIXED	DEVAJIT BHUYAN @ DEBOJIT BHUYAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
14	Bail Appln./568/2025 FIXED	MD EKHASUR RAHMAN @ PAPU RAHMAN @ EKHLASUR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
15	Bail Appln./639/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MITHUN KUMAR SAHANI Versus THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	SC, CUSTOMS
16	Bail Appln./682/2025 FIXED	MD NASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. S RAHMAN MR T RAJBONGSHI	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/31/2025 FIXED	BIKRAMADITYA KASHYAP AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	AB/32/2025 FIXED	BIKRAMADITYA KASHYAP AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	AB/314/2025 FIXED	SUMEET HANDIQUE Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
20	AB/496/2025 FIXED	CHANDAN RANJAN DAS, Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. N MALAKAR	PP, ASSAM
21	AB/508/2025 FIXED	SHOWRAT RAHMAN BARLASKAR @ SOWRATH RAHMAN BORLASKAR AND 6 ORS Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM

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8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025

12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
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14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/178/2025	RUDRA CH DAS Versus NONI GOPAL MAHANTA AND 2 ORS.	MR F U BARBHUIYA MS S DAS	
2	Cont.Cas(C)/180/2025	MD. AMINUL HOQUE Versus SURANJANA SENAPATI	MR P BHARDWAJ MS. B DEVI	
3	Cont.Cas(C)/181/2025	AFIA KHATUN Versus MAMATA HOJAI	MR P BHARDWAJ MS. B DEVI	
4	WP(C)/204/2025	LIEM KHO THANG LHOUEM Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, ELEM. EDU SC, AG MR. J. CHUTIA, SC, K A A C SC, FINANCE DEPTT.
5	WP(C)/782/2025 FIXED	ABDUL JALIL MORAL Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR H K BARUAH	SC, AG SC, SEC. EDU.
6	WP(C)/1324/2025 FIXED FOR PERSONAL APPEARANCE AT 10:30 AM ON VIRTUAL MODE	NAZMUL HASAN, Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MS. L WAJEEDA MR R I BHUYAN	SC, ELEM. EDU GA, ASSAM
7	WP(C)/1396/2025	RAHAMAT ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K MISRA MR. S RANA	SC, ELEM. EDU SC, FINANCE
8	WP(C)/1712/2025	MD. JAHANGIR KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
9	WP(C)/1717/2025	SHOHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. A M KHAN MR T T MONI	SC, ELEM. EDU GA, ASSAM
10	WP(C)/1721/2025	N BIJIT KUMAR SINGHA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR. JUNM LASKAR	SC, ELEM. EDU GA, ASSAM
11	WP(C)/1739/2025	NILA KANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, SEC. EDU.

12	WP(C)/1757/2025	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
13	WP(C)/1769/2025	KANGKA CHAKRAVARTY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	SC, HIGHER EDU
14	WP(C)/1772/2025	NAYANMANI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	SC, HIGHER EDU
ADMISSION				
15	WP(C)/236/2017	MONALI MILI Versus THE STATE OF ASSAM and 5 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE	MR.T C CHUTIA MR.K K PARASAR(R-6) SC, EDUCATION SC, SEBA MR.B CHETRI(R-6)
16	WP(C)/3663/2017	DR. PANCHANAN PUZARI Versus THE TEZPUR UNIVERSITY and 5 ORS.	MR.R CHAKRAVORTY MR.M CHALIHA	MR.B CHOUDHURY MR. A K DUTTA SC, T U MR. A CHAMUAH(R-5) ASSTT.S.G.I.
17	WP(C)/581/2018	RATNAWALI DEVI Versus THE STATE OF ASSAM	MR. D K SARMAH MR. R C DAS MD R ISLAM MR S C DAS MS. A TALUKDAR MR H BORAH S K DAS MR P BURAGOHAIN	MR M MAHANTA MR. D J DAS SC, SECONDARY EDUCATION
18	WP(C)/2612/2020 FIXED	DULAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU MR. N J KHATANIAR SC, SEC. EDU. SC, FINANCE
19	WP(C)/5539/2020	BAHBARI ADIBASHI LOWER PRIMARY SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
20	WP(C)/5541/2020	DHALA BALIJAN JANAJATI LOWER PRIMARY SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
21	WP(C)/4122/2021	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
22	WP(C)/5236/2021	DIDARUL KARIM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	SC, RMSA SC, SEC. EDU. SC, SEBA
23	WITH WP(C)/3694/2021	ALAKANANDA SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) (P1-23) MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS N BEGUM (P1-10,1- -23) MR A CHAKRABORTY MR S GAUTAM (P1-23) M R Sharma (P1-23)	SC, RMSA SC, SEC. EDU.
24	WP(C)/6669/2021	JUNU SINGHA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. R A CHOUDHURY	SC, SEC. EDU.
25	WP(C)/3207/2022	PANKAJ KUMAR CHAUHAN AND 18 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
26	WP(C)/4464/2024	RAKESH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU MRS. S KHATANIAR (R- 3,5,6)

27	WP(C)/4569/2024 FIXED	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM MR. A. AHMED (R-6) MR. G PEGU GA, ASSAM SC, SSUHS SC, HEALTH
	WITH I.A.(Civil)/3074/2024 in WP(C)/4569/2024	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM SC, HEALTH AND F W
28	WP(C)/6175/2024 FIXED	MONOWER ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	SC, ELEM. EDU
29	WP(C)/1410/2025 FIXED	JANGDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
ORDERS				
30	Cont.Cas(C)/24/2025 FIXED	NIZAM UDDIN AHMED Versus SRI NARAYAN KONWAR, IAS AND 2 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	
31	Review.Pet./29/2025 WITH WP(C)/6839/2023 (D/O)	JOHIRUL ISLAM Versus THE UNION OF INDIA AND 3 ORS	MR. A ALI MR. Y ALI	DY.S.G.I.
32	Cont.Cas(C)/29/2025 FIXED	SHAHIDUL ISLAM Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	
33	Cont.Cas(C)/30/2025 FIXED	PARESH BEZBARUAH Versus SRI NARAYAN KONWAR, I.A.S.	MS. RUKMINI BARUA MS. PADMINI BARUA	
34	Cont.Cas(C)/31/2025 FIXED	ISMAIL HUSSAIN Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
35	Cont.Cas(C)/32/2025 FIXED	MUKUL SARMA Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
36	Cont.Cas(C)/33/2025 FIXED	TULUKAN BHARALI Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
37	Cont.Cas(C)/34/2025 FIXED	PARINITA PATAR Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	
38	Cont.Cas(C)/35/2025 FIXED	DIGANTA DEKA Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	
39	Cont.Cas(C)/36/2025 FIXED	DR GITANJALI TALUKDAR Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
40	Cont.Cas(C)/38/2025 FIXED	PABAN RAHANG Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
41	Cont.Cas(C)/40/2025 FIXED	LAKSHI KANTA SARMA Versus SRI NARAYAN KONWAR, IAS AND ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI(R-4) MR P NAYAK(R-4) MR A CHALIHA (R-4)

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
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12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1577/2025 B/O	MD MOJID ALI @ MOJID ALI MIAH @ MAJID ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/793/2025 in WP(C)/1577/2025	MD MOJID ALI @ MOJID ALI MIAH @ MAJID ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/1719/2025	BASIRON NESSA ALIAS MUSSTT BASIRON NESSA Versus THE UNION OF INDIA	MR. M H TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1720/2025	FULMALA @ FULMALA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR M HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1727/2025	NARAYAN DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. R BORA	DY.S.G.I.
5	WP(C)/1733/2025	SULEKHA DEBNATH @ SULEKHA DEVI Versus THE UNION OF INDIA AND 6 ORS.	MR S C PANDIT MD S ULLAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/1753/2025	ATIYA TANVI RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM

ADMISSION

7	WP(C)/3300/2018 WITH LCR	SIRAJ ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/4627/2018 WITH LCR	MUSSTT. BILATUN NESSA Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/4655/2018 WITH LCR	TALUKJAN BIBI @ TALUKJAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. R AHMED MR. M ALI MS. C KALITA MR S ISLAM MR P K DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/4849/2018 WITH LCR	ABIRAN BIBI @ ABURAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR C KALITA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/5627/2018 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/5638/2018 WITH LCR	MAHAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/5836/2018 WITH LCR	SABU BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5962/2018 WITH LCR	KAISALYA BISWAS Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. N AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5995/2018 WITH LCR	HAZIRA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC MR. D. BARUAH MS. A. VERMA MR. J. PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
16	WA/48/2025 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION Versus THE COMMISSIONER AND SECRETARY	MR V HANSARIA MR. M K CHOUDHURY MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH SC. MEDICAL
17	WP(C)/305/2025 FIXED, WITH LCR	MUSSTT MORIOM @ MORIOM NESA Versus THE UNION OF INDIA AND 6 ORS	MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/628/2025 FIXED, WITH LCR	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

19	WP(C)/926/2025 WITH OFFICE NOTE	SANJIB KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I CHOUDHURY MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
20	WITH WP(C)/4999/2024	SANJIB KUMAR DAS AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
HEARING				
21	WP(C)/652/2018 FIXED	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./72/2017 IN CRP. 50/2016 (D/O)	SMTI SAIRA KHAN Versus SRI LABAN CHANDRA HAZARIKA and 10 ORS	MR.P P BARUAH MR.S TAI MR.R SARMA	MR.A K SAHEWALLA(R- 1-7)
2	Review.Pet./94/2018 IN MACAPP./70/2013 (D/O)	MD FAIZUL KARIM Versus SMT JILI KALITA AND 2 ORS	MR. T BORKOTOKY MR N TALUKDAR MR R BORAH	MR. D P BORAH (r-1) MRS. R BORAH (r-1)
3	I.A.(Civil)/2885/2019 IN WP(C)/4828/2013 (D/O) in WP(C)/4617/2019	HADAYA BEGUM Versus RUNUMA BEGUM AND 3 ORS	MR H I CHOUDHURY MS. S K NARGIS MS. N DAS MS. A MESEN F RAHMAN MR. B HAZARIKA	GA, ASSAM MR. B C CHOUDHURY
	WITH WP(C)/4617/2019	RUNUMA BEGAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C CHOUDHURY	GA, ASSAM
4	WITH Review.Pet./41/2020	THE DIRECTOR OF SOCIAL WELFARE, ASSAM Versus HADAYA BEGUM	MR G PEGU JR. GA, ASSAM	MS. S K NARGIS FOR CAVEATOR
5	I.A.(Civil)/525/2023 IN MACAPP./103/2016 (D/O) in MACApp./103/2016	SMTI NIVA MILI PEGU AND 2 ORS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	C. M. MAHANTA MR. A R AGARWALA MR. P MAHANTA MS. D PAUL	MR. R GOSWAMI
6	Review.Pet./21/2024 IN MFA/83/2019 (D/O)	JAMUNA SHIL SARKAR Versus THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. M ALAM	SC, NF RLY
7	Review.Pet./63/2024 IN WP(C)/6393/2018 (D/O)	MUKUL KR. SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH H THAKURIYA	SC, HIGHER EDU SC, G U
8	Review.Pet./160/2024	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LTD AND 4 ORS	MR. K N CHOUDHURY MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R-1,2,3) MR D KHAN(R-1,2,3) U DOLEY(R-1,2,3)

- 9 **WITH**
[WP\(C\)/2163/2023](#)
- NIHAR PRASAD SHARMA
Versus
NUMALIGARH REFINERY LIMITED AND 4
ORS.
- MR P KATAKI
MRS R BEGUM
MRS. M D BORUAH
- MS M HAZARIKA
MR. S BANIK (AS LEGAL-
AID-COUNSEL FOR R-5)
MS K LOYA (r-4)
MS. S NEWAR
MR D KHAN
- 10 [I.A.\(Civil\)/1308/2024](#)
IN SAO 01/2018 (D/O), MC
180/2017 (D/O)
in [I.A.\(Civil\)/868/2022](#)
- MD REZAUL HASSAN and ANR.
Versus
ON THE DEATH OF SAMSUL HUSSAIN HIS
LEGAL HEIRS, SMTI. NAZMA PARVEEN
SULTANA AND ORS
- MR. I H SAIKIA
- WITH**
[I.A.\(Civil\)/868/2022](#)
- MD REZAUL HASSAN and ANR.
Versus
ON THE DEATH OF SAMSUL HUSSAIN HIS
LEGAL HEIRS, SMTI. NAZMA PARVEEN
SULTANA AND ORS
- MR. I H SAIKIA
- 11 **WITH**
[Review.Pet./200/2017](#)
- MD REZAUL HASSAN and ANR
Versus
SAMSUL HUSSAIN
- MR.R HUSSAIN
MR.S DAS
MR.A DAS
MS.M BORDOLOI
MR. I H SAIKIA
MR.N I KHAN
MR. K KALITA
MS L HMAR
- WITH**
[I.A.\(Civil\)/2109/2018](#)
in [Review.Pet./200/2017](#)
- MD. REZAUL HASSAN AND ANR
Versus
SAMSUL HUSSAIN AND ANR
- MS. M BORDOLOI
MR. A DAS
MR. N I KHAN
MR S DAS
MR. R HUSSAIN
- WITH**
[I.A.\(Civil\)/869/2022](#)
in [Review.Pet./200/2017](#)
- MD REZAUL HASSAN and ANR
Versus
ON THE DEATH OF SAMSUL HUSSAIN HIS
LEGAL HEIRS, SMTI. NAZMA PARVEEN
SULTANA AND ANR
- WITH**
[I.A.\(Civil\)/870/2022](#)
in [Review.Pet./200/2017](#)
- MD REZAUL HASSAN and ANR
Versus
ON THE DEATH OF SAMSUL HUSSAIN HIS
LEGAL HEIRS, SMTI. NAZMA PARVEEN
SULTANA AND ANR
- MR. I H SAIKIA
- 12 [I.A.\(Civil\)/3438/2024](#)
in [Review.Pet./6658/2024](#)
- THE STATE OF ASSAM AND 3 ORS
Versus
DEBEN TALUKDAR
- MR. P N GOSWAMI
MR. K P PATHAK
MR. D GOGOI
MR. I BORTHAKUR
- WITH**
[Review.Pet./6658/2024](#)
(Filing Number)
- The State Of Assam And Ors
Versus
Deben Talukdar
- MR ISHAAN BORTHAKUR
- 13 [Review.Pet./19/2025](#)
IN WP(C)/5158/2012 (D/O)
- ASSAM CO-OPERATIVE APEX BANK
LIMITED and ORS.
Versus
SAIBAL SHOBHAN
- MR. D SAIKIA
MR. K K DUTTA

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./57/2024 WITH LCR 4 FILES. FIXED.	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	MS. S MEDHI (LEGAL AID COUNSEL FOR R-2) MR. U CHOUDHURY (LEGAL AID COUNSEL,R2) PP, ASSAM
	WITH I.A.(Crl.)/390/2024 in Crl.A./57/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	MR. U CHOUDHURY (LEGAL AID COUNSEL,R2) PP, ASSAM
2	Cont.Cas(C)/5/2025 PERSONAL APPEARANCE AT 10.30 AM. FIXED	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
3	WITH Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
	WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
HEARING				
4	Mat.App./34/2024 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	MR. R AHMED
	WITH I.A.(Civil)/2859/2024 in Mat.App./34/2024	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	

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[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7068/2024 FIXED	PARIKSHIT CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, BTC SC, REVENUE
2	Cont.Cas(C)/175/2025	(ON THE DEATH OF NEPAL CH. DEY, HIS LEGAL HEIR) DAYAL CH. DEY Versus PAPU GOGOI	MR. M J BARUAH MR. A. ALI	
3	Cont.Cas(C)/182/2025 B/O	SRIHARI DAS AND ANR Versus PRADEEP KUMAR DWIVEDI, IAS	MR. S ROY MR. M H LASKAR	
4	WP(C)/621/2025 B/O	IBHAAN SERVICES LLP Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R BOROOAH R SARMA	GA, ASSAM
5	WP(C)/1342/2025 FIXED	PIYARA BEGUM Versus THE BRANCH MANAGER	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	GA, ASSAM
6	WP(C)/1390/2025	SHRI HIRUMONI CHUTIA AND ORS Versus THE STATE OF ASSAM AND ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM SC. REVENUE SC, WATER RESOURCE SC, FINANCE
7	WP(C)/1453/2025 FIXED	SHRI NARENDRA KUMAR HAZARIKA Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
8	WP(C)/1552/2025 FIXED	NEPAL KRISHNA DHAR AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS R DEKA MR. SAYED SALIM AHMED	GA, ASSAM SC, REVENUE
9	WP(C)/1582/2025 FIXED	SARITA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H AGARWAL MR J SINGH	GA, ASSAM SC, REVENUE
10	WP(C)/1607/2025 FIXED	KAMRUL ISLAM BARBHUIYA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, P AND R.D. GA, ASSAM SC, S E C
11	WP(C)/1620/2025 FIXED	MD. RAHEN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, REVENUE
12	WP(C)/1638/2025 FIXED	HASHEM ALI Versus THE STATE OF ASSAM AND 10 ORS.	MR. R MAZUMDAR MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM SC, REVENUE

13	WP(C)/1660/2025 FIXED	NIZAM UDDIN AND 41 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. B RAHMAN N GAUTAM	SC, P AND R.D. GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
14	WP(C)/1710/2025	SIMANTA MUDOI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED I AMIN	GA, ASSAM SC, REVENUE
15	WP(C)/1714/2025	SRIMATI PUTUL KALITA Versus THE STATE OF ASSAM	WASIM RAJA MS A MAJUMDER	GA, ASSAM SC, G M D A SC, GMC
	WITH I.A.(Civil)/881/2025 in WP(C)/1714/2025	SRIMATI PUTUL KALITA Versus THE STATE OF ASSAM	WASIM RAJA	GA, ASSAM SC, GMC SC, G M D A
16	WP(C)/1729/2025 FIXED	SUJIT DAS AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
17	WP(C)/1730/2025	MCLEOD RUSSEL INDIA LIMITED Versus THE ASSAM BOARD OF REVENUE	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM
18	WP(C)/1731/2025	MCLEOD RUSSEL INDIA LIMITED Versus THE ASSAM BOARD OF REVENUE	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM
19	WP(C)/1732/2025	SUBALA MALAKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, REVENUE
20	WP(C)/1742/2025	SRI CHANDAN LAL KAHAR Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, N C HILLS
21	WP(C)/1749/2025 B/O	PHANIDHAR BORSAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	SC, FINANCE AND TAXATION
22	WP(C)/1750/2025 B/O	PHANIDHAR BORSAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	SC, FINANCE AND TAXATION
23	WP(C)/1751/2025 B/O	RANJIMA BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, FINANCE AND TAXATION
24	WP(C)/1755/2025	TAIZ UDDN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	K U AHMED	GA, ASSAM SC, BTC SC, REVENUE
25	WP(C)/1761/2025	M/S NARAYANI BUILDERS Versus THE GUWAHATI MUNICIPAL CORPORATION	MR. K N CHOUDHURY MR. N BARUAH	SC, GMC SC, G M D A
26	WP(C)/1764/2025	RANJIT SAIKIA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, REVENUE
27	WP(C)/1767/2025	SRI NAGA RAJU DANDA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, GMC SC, GDD
28	WP(C)/1771/2025	M/S LUNKPHI RANKHA ENTERPRISE Versus THE UNION OF INDIA	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. M BARUAH	SC, GST DY.S.G.I.

29	WP(C)/1775/2025	BEUTY BEGUM Versus PUNJAB NATIONAL BANK, LUMDING BRANCH AND 2 ORS	MR. M. KATAKI	SC, PNB
30	WP(C)/1777/2025	BIREN BORI AND ORS Versus THE UNION OF INDIA AND ORS	MS. D SONOWAL MR. D KONWAR MR D S DEKA	SC, NF RLY
ADMISSION				
31	WP(C)/611/2016	ASOM RAJYIK GRIHA NIRMAN PARISHAD ASOM ARHIR ABASHIK SANTHA and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	GA, ASSAM MRS.V L SINGH MR.Y S MANNAN MR.S BARUAH MR.N UPADHAYA SC, PWD SC, FINANCE
32	WP(C)/5037/2016	JONE MEDHI and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA	GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION
33	WP(C)/284/2018	M/S. LLOYDS PHARMACEUTICALS and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR. D GOGOI MR. S BORTHAKUR MR. U K DEKA	MR. S CHAMARIA (r-4,5) MR. M MAHANTA (SC, AIIDC) MS. A DEVI (SC, AIIDC) MR A N SARMAH (r-4,5) MR M M ZAMAN (r-4,5)
34	WP(C)/1647/2018	SIDDHARTHA DEB ROY Versus BHARAT SANCHAR NIGAM LTD. AND 3 ORS	MS M HAZARIKA MS. S KHOUND MS KEWI	MR. B C PATHAK MR. B PATHAK H K GOGOI MR. R THADANI SC, BSNL
35	WP(C)/1654/2018	NATH CHANDRA DEB Versus THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MS J BORAH MS. U NANDA MR R KARIM	GA, ASSAM
36	WP(C)/1666/2018	ADITYA SAIKIA and 248 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. R P N SINGH MR A K RAI MR T R RAY MS. A TALUKDAR MS. N RAI MR.S R ROY MR. K RAJBONGSHI	GA, ASSAM MR. D BARUAH (R6) MS. B DAS (R6) MS. N UPADHYAY (R6) MR. A I Ali (R6) MR. P DAS (R6)
37	WP(C)/1767/2018	MANIPURI DEVELOPMENT COUNCIL Versus THE STATE OF ASSAM AND 5 ORS.	MR. S S DEY MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM
38	WP(C)/7566/2022 FIXED	LAL BHADUR CHOUHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN D. HUSSAIN	GA, ASSAM MR. R K DEB CHOUDHURY, DSGI DY.S.G.I. SC, REVENUE
39	WP(C)/6031/2023 FIXED	KONPONA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/467/2025 in WP(C)/6031/2023	KONPONA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND ORS	MR. B BARUAH	GA, ASSAM SC, REVENUE
40	WP(C)/592/2024 FIXED	HABIL UDDIN KHAN Versus THE DISTRICT COMMISSIONER, GOALPARA AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. DEPT. GA, ASSAM
	WITH WP(C)/1609/2024	HABIL UDDIN KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. GA, ASSAM

42	WITH WP(C)/2072/2024	SABAHAN ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. GA, ASSAM
43	WP(C)/737/2025 FIXED	YESHI DEMA THONGDOK Versus THE UNION OF INDIA AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	DY.S.G.I. SC, INCOME TAX
44	WP(C)/1029/2025 FIXED	SAJAN KUMAR AGARWALA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A R SHOME MR B PUSHILAL MR. P MAZUMDER	GA, ASSAM MR S BORTHAKUR(R-4) MR SAURADEEP DEY (R-4) SC, REVENUE
ORDERS				
45	WP(C)/7362/2018 FIXED	BIMAL CHANDRA DAS Versus DEBT RECOVERY TRIBUNAL AND 3 ORS.	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. M SHARMA (SC, CENTRAL BANK OF INDIA)
46	WITH WP(C)/6547/2015	KARTIK SARKAR Versus CENTRAL BANK OF INDIA and 3 ORS	MR.M DUTTA MS.N BARMAN MR.P A AHMED MR.J A AHMED	MRC KALITAR-1 to 3 MR.G DAS(R-1 to 3)
47	WP(C)/4499/2021	SOFIUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL	GA, ASSAM SC, BTC
48	WP(C)/6622/2023	ANIL CHANDRA KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM MR. S P ROY (R-12, 13, 15, 16) G UDDIN (r-5 to 9,11) P ADHIKARI (r-5 to 9,11) MR A K AZAD (r-5 to 9,11) JYOTISH DAS (R-12, 13, 15, 16) MS P DEY (R-12, 13, 15, 16) MS. P AGARWALA (R-12, 13, 15, 16) MS. V RAI (R-12, 13, 15, 16) MR. H BORA SC, REVENUE
49	Cont.Cas(C)/480/2024	SALEMA BEGUM Versus MANISH THAKUR	G UDDIN P ADHIKARI MR A K AZAD	M KATAKY
50	WP(C)/500/2024	MOINUL HAQUE AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR K UDDIN MR. S R BARBHUIYA	SC, CO OP
51	Cont.Cas(C)/697/2024	ABHIGYAN RAJ DUTTA Versus P.R. GHARPHALIA AND 2 ORS	MR MINTU SAIKIA MS R DUTTA	
52	I.A.(Civil)/2550/2024 FIXED in WP(C)/3421/2024 WITH WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
		SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
53	Cont.Cas(C)/14/2025	RITUMONI HALOI AND 2 ORS Versus SMT. SUJATA GOGOI, ACS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MS. M BARMAN

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20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/1239/2025	ASSISTANT SUB INSPECTOR MALATI DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. G PEGU (C.G.C) DY.S.G.I.
2	WP(C)/1303/2025	PANKAJ DAS Versus THE STATE OF ASSAM	DR G J SHARMA MS. K BHATTACHARYYA	MS. A. TALUKDAR, GA, ASSAM SC, REVENUE
3	WP(C)/1377/2025	DULAL CH BANIA Versus THE STATE OF ASSAM AND ORS	MS. T SOM MR H DAS	GA, ASSAM SC. REVENUE
4	WP(C)/1492/2025	NITUL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
5	WP(C)/1696/2025 FIXED	MD. ABU SUVAN Versus THE STATE OF ASSAM AND 5 ORS	MR S P DAS MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY
6	WP(C)/1711/2025	HAREKRISHNA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI DOLI BORA	GA, ASSAM SC, FINANCE SC, F.T
7	WP(C)/1722/2025	RUMI AKTARA Versus THE UNION OF INDIA AND 5 ORS.	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM DY.S.G.I.
8	WP(C)/1723/2025	SMT ANJANA DEVI Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	GA, ASSAM SC. BTC
9	WP(C)/1724/2025	MAMONI KHATUN Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, BTC
10	WP(C)/1725/2025	HARESWAR BARMAN AND 5 ORS. Versus THE ASSAM AGRICULTURE UNIVERSITY AND 5 ORS.	DR G J SHARMA MR S NATH MS. R BHARALI	SC, AAU SC, FINANCE DEPTT.
11	WP(C)/1726/2025	SYED ARISUDDIN AHMED Versus THE ASSAM STATE SCHOOL EDUCATION BOARD	MR. M HUSSAIN MR. N H BARBHUIYA MR. N A LASKAR	SC, A S S E B

12	WP(C)/1738/2025	PARUL RABHA Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA	SC, P W D
13	WP(C)/1745/2025	L SONGLIEN HRANGKHOL Versus THE STATE OF ASSAM	MS. J PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, FINANCE
14	WP(C)/1754/2025	RAMJAN ALI AHAMED Versus THE UNION OF INDIA AND 6 ORS	MD F FARIDI	DY.S.G.I.
15	WP(C)/1756/2025	MANASH JYOTI DEORI Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	GA, ASSAM SC, APDCL
16	WP(C)/1758/2025	SUBHOBROTO MAZUMDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR S NATH MS. R BHARALI	GA, ASSAM
17	WP(C)/1759/2025	BURHAN UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	GA, ASSAM SC, HEALTH
18	WP(C)/1760/2025	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	GA, ASSAM SC, HEALTH
19	WP(C)/1762/2025	MASUM HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	GA, ASSAM SC, HEALTH
20	WP(C)/1763/2025	SHAMIM AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	GA, ASSAM SC, HEALTH
21	WP(C)/1773/2025	NO. JC- 2900591 NAIB SUBEDAR/ GD, ABDUL SALAM Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
- FOR ORDERS -				
22	Cont.Cas(C)/65/2019	DEEP JYOTI SEN Versus PARESH SARMA	MR. A DAS	MR. A K SARMA MS. B BHUYAN MR H J TAMULI MR D KALITA SC, ANIMAL HUSBANDRY AND VETERINARY DEPTT.
23	Cont.Cas(C)/546/2019 FIXED	GOUR PRASAD PAL Versus SUDIP JYOTI DAS AND ANR	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	MR. B GOGOI SC, HEALTH
24	Cont.Cas(C)/24/2021	HIRONYA KUMAR DAS Versus RAMENDRA NATH SARMAH, ACS,	MR D K DAS MS. P BHUYAN	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH MR. C GOSWAMI
25	Cont.Cas(C)/78/2021	JOSUA N. SANGMA Versus ARVIND MADHAV SINGH AND ANR	MR. S K DAS MR D BARMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1)
26	Cont.Cas(C)/159/2021	MAJANI KONWAR AND 10 ORS Versus SAMIR KUMAR SINHA	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DUWARAH MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	MR A CHALIHA
27	Cont.Cas(C)/408/2021	CHITRALEKHA GOGOI MAZUMDAR Versus RAMENDRA NATH SARMA, ACS	MR. S SAIKIA	
28	I.A.(Civil)/1641/2022 FIXED in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR

WITH
[WP\(C\)/2689/2020](#)

KHIRODA DAS
Versus
THE STATE BANK OF INDIA AND 6 ORS

MR. S BORTHAKUR
MR. P K BORAH
MR D GOGOI

MR D C CHAKRAVARTY (r-5,6,7)
MR. S Ali (R-1 TO 4)
MR. S P CHOUDHURY (R-5,6,7)
MR K DAS (R-1 TO 4)
MS B DEVI (R-5,6,7)
MS. M BORA (R-5,6,7)
DR. B. C. BORAH (R-5,6,7)

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

29 [WP\(C\)/3539/2023](#)

NIKITA SUTAR (MINOR),
Versus
THE STATE OF ASSAM AND 6 ORS

MR. S C BISWAS
SUSHMITA SENGUPTA
MS A BORAH
MS. J GHOSH

SC, P AND R.D.
GA, ASSAM
SC, AG
MR M R ADHIKARI(r-6)
MR. A R TAHBILDAR (r-6)
SC, FINANCE

30 [WP\(C\)/3637/2023](#)

PUTULI DEVI AND 3 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. A F N U MOLLAH
K ZAMAN
MR M RAHMAN

SC, P AND R.D.
SC, FINANCE

31 [WP\(C\)/3705/2023](#)

SANJOY DEY
Versus
THE ASSAM POWER DISTRIBUTION CO
LTD AND 4 ORS

MR. K N CHOUDHURY
MR. D J DAS
MS N MAHANTA
N GAUTAM
MR. J PATOWARI

SC, APDCL

32 [WP\(C\)/4206/2023](#)
FIXED

BHADRESWAR DAS
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. J I BORBHUIYA
MR. L MOHAN
MRS. K H CHOUDHURY
MR A HOSSAIN

SC, P H E

33 [Arb.P./39/2024](#)
FIXED

M/S ARIHANT LOGISTICS AND ANR
Versus
THE UNION OF INDIA AND ORS

MR. H. BURAGOHAIN
M BURAGOHAIN
MS A DEVI
MS. H BORAH
MS. S NATH
MR. C AGARWAL

MR H GUPTA
DY.S.G.I.

WITH
34 [Arb.P./40/2024](#)

M/S ARIHANT LOGISTICS AND ANR
Versus
THE UNION OF INDIA AND 6 ORS

MR. H. BURAGOHAIN
M BURAGOHAIN
MS A DEVI
MS. H BORAH
MS. S NATH
MR. C AGARWAL

MR H GUPTA
DY.S.G.I.

35 [Arb.P./41/2024](#)
FIXED

M/S ARIHANT LOGISTICS AND ANR
Versus
THE UNION OF INDIA AND 6 ORS

MR. H. BURAGOHAIN
M BURAGOHAIN
MS A DEVI
MS. H BORAH
MS. S NATH
MR. C AGARWAL

MR H GUPTA
DY.S.G.I.

36 [Arb.P./47/2024](#)
FIXED

SHASHI PRAKASH RAI
Versus
CHANDAN DAS

MR D DAS
MR. A GOSWAMI
MR A K RAI

MR I RAFIQUE
MRS S A CHOUDHURY
MS A AFREEN
MS A AFREEN
N CHAKRABARTY

WITH
[I.A.\(Civil\)/3578/2024](#)
in [Arb.P./47/2024](#)

SHASHI PRAKASH RAI
Versus
CHANDAN DAS

MR D DAS
MR. A GOSWAMI

37 [WP\(C\)/312/2024](#)
FIXED

PURNIMA NANDI
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. B SARMA
MR. R SARMA
MR A DEY
MR B BARMAN

SC, P AND R.D.
GA, ASSAM

38 [WP\(C\)/336/2024](#)
FIXED

MD. MUKIBUR RAHMAN
Versus
THE STATE OF ASSAM AND 2 ORS

MR. Z HAMMAD

GA, ASSAM

39	WP(C)/3941/2024 FIXED	MANASA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM MR. A DHAR(R-5) MR. A DHAR(R-5) MD F FARIDI (R-5) MD F FARIDI (R-5) SC, FINANCE DEPTT.
40	WP(C)/5293/2024 FIXED	NANDITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM SC, FINANCE DEPTT. SC, F C I
41	WP(C)/58/2025 FIXED	SMTI. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS	GA, ASSAM
WITH				
42	WP(C)/2958/2022	SMT. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM
WITH				
43	WP(C)/3045/2022	SURESH BAISHYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
WITH				
44	WP(C)/3047/2022	HARADEV DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
45	WP(C)/1000/2025 FIXED	ANITA RAJKUMARI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S SINHA	MR SISHIR DUTTA (R-5) SC, APDCL MS S MOCHAHARI(R-5)
46	WP(C)/1070/2025 FIXED	RINA RANI SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH MR. N G KUNDU R SAHA	GA, ASSAM SC, AG SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
47	WP(C)/1475/2023 FIXED	DEBAJIT SARKAR AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS. B. BANIA	GA, ASSAM SC, REVENUE
WITH				
48	WP(C)/1106/2023	ABHISHEK ROY AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC. REVENUE
49	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
50	WP(C)/6302/2023 FIXED	HIRANYA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
WITH				
51	WP(C)/6304/2023	SIMANTA JYOTI BARUAH Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
WITH				
52	WP(C)/6305/2023	PRADIP KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
53	WP(C)/7397/2023	DEBEN GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, AG SC, FINANCE
54	Arb.P./29/2024 B/O	KARTHIK BALAJI MUPPIRISETTY Versus STATE PROJECT DIRECTOR AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)

55	WITH Arb.P./32/2024	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMAR-1,2) SC, INDUSTRIES AND COMMERCE
56	WITH Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
57	WITH Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
58	WITH Arb.P./35/2024	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
59	WITH Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
60	WP(C)/1620/2024 FIXED	ANIMA BHADRA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, AG MR T CHAKRABORTY (r-6) MR. D CHOUDHURY (r-6) MS. P GARGO (r-6) SC, IRRIGATION
61	WP(C)/4127/2024 FIXED	KUMUD CHANDRA KALITA Versus THE UNION OF INDIA AND ANR	DR. P AGARWAL MR. B J DAS	MR. G PEGU(CGC) DY.S.G.I.
<u>BAIL HEARING</u>				
62	AB/1897/2024 FIXED	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	MR. SURAJIT DAS,AMICUS CURIAE, (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025

20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/542/2024 PART-HEARD, FIXED	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA
2	Tr.P.(C)/14/2025	BINSOM KODAK Versus RAHIMA KHATUN AND 2 ORS.	MR. D BARUAH MS S K GUPTA	
3	Tr.P.(C)/15/2025	MRS. SMITA MODI @ SMITA KHETAN Versus SIDDHARTH MODI	MR H BETALA P K KHAKHOLIA S BORO	
4	Tr.P.(C)/16/2025	RUNJUN SAHARIA Versus PRANJIT CHOUDHURY	MR. L MOHAN MR. S K SAIKIA	
5	CRP/41/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND ANR	N KHERA MR. S DEB	GA, ASSAM
6	CRP/42/2025	SHEW KUMAR PRASHAD Versus MD ZAHIRUL HAQUE	MR B K MISHRA MR. S ISLAM MR A HAWARI A R MONDAL	
7	CRP(IO)/105/2025	NAVIN KUMAR SHARMA Versus MANASH GUPTA AND ANR	MR R K MOUR BEAUTY BARO	
	WITH I.A.(Civil)/848/2025 in CRP(IO)/105/2025	NAVIN KUMAR SHARMA Versus MANASH GUPTA AND ANR	MR R K MOUR BEAUTY BARO	
8	CRP(IO)/106/2025	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MOJIBUR RAHMAN AND ANR	MR. P HAZARIKA MR. H S BORAH	
9	CRP(IO)/110/2025	DHIREN NATH AND ANR Versus SMT. KUSUM NATH	MR. B J MUKHERJEE MS R SAHA	
10	CRP(IO)/111/2025	SUBRATA DAS AND ANR Versus M/S JAIN UDYOG	MR. D CHAKRABARTY MS D.CHAKRABARTY	

11	CRP(IO)/112/2025	AZIR UDDIN MAZUMDAR Versus SHAMIMA YEASMIN MAZUMDAR @ SHAMMI MAZUMDAR AND 8 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	
12	CRP(IO)/113/2025	SMT SWAPNA MANDAL Versus SUSHIL MAZUMDAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
13	CRP(IO)/114/2025	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	SC, REVENUE AND DISASTER MANAGEMENT DEPT A JUBARIA
ADMISSION				
14	WP(C)/2882/2023 PART-HEARD, FIXED	BINOD CH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
15	CRP(IO)/126/2021	MAHBUB AHMED @ MOULANA MEHBUB AHMED Versus SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
16	CRP/81/2023 WITH LCR	BHOBESH CHANDRA BAROOWA Versus ANJALI BANERJEE AND 2 ORS	MR G RAHUL MR. D M NATH	MR. R HUSSAIN MS P SEN MR A A AHMED
WITH				
17	CRP/12/2023	ANJALI BANERJEE AND 2 ORS. Versus BHOBESH CH. BAROOWA	MR. R HUSSAIN MRS. S ROY MR. A M DUTTA MS P SEN MR A A AHMED	MR G RAHUL MR. D M NATH
18	RFA/16/2025 CAVT. NO.01672/025,	JAIFAR ALI LASKAR @ BARIK UDDIN LASKAR Versus MEHBUB AHMED LASKAR	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED FOR CAVEATOR
WITH				
	I.A.(Civil)/886/2025 in RFA/16/2025	JAIFAR ALI LASKAR ALIAS BARIK UDDIN LASKAR Versus MEHBUB AHMED LASKAR	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	
BAIL HEARING				
19	AB/385/2025 FIXED	ASURUDDIN ALI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK P. KALITA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
20	RSA/140/2024	BABUL AHMED SODIOL AND ANR. Versus NIZAM UDDIN LASKAR AND 3 ORS.	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	
WITH				
	I.A.(Civil)/864/2025 in RSA/140/2024	BABUL AHMED SODIOL AND ANR. Versus NIZAM UDDIN LASKAR AND 3 ORS.	MR. R PHUKAN	
ORDERS				
21	RSA/139/2021 B/O	FORIDUR SK. @ FARIDUR RAHMAN AND 2 ORS. Versus JOYNAL ABEDIN	MR. N ALAM R K MR. A RAHMAN	MR. P S DEKA MR. B K BHAGAWATI MR. K MOHAMMED MR B S DEKA
22	LA.App./7/2022 WITH LCR	SYEDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI
WITH				
	I.A.(Civil)/1842/2022 in LA.App./7/2022	SYEDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	SC, NF RLY

	WITH I.A.(Civil)/1307/2024 in LA.App./7/2022	SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI SC, REVENUE SC, NF RLY
23	RFA/26/2023 WITH LCR, B/O	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH	MR. R DE MS. D DEVI	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
	WITH I.A.(Civil)/764/2025 in RFA/26/2023	SRI LALLAN PRASAD SHAH Versus RAKESH SHAH AND ANR	MR K BISWAKARMA MS B DEVI	MS. D DEVI MR. R DEY
24	RSA/127/2023 WITH LCR	SRI SARBESWAR DAS Versus SMT. TAGAR DAS AND 3 ORS	MR A GOHAIN MR. S DIHINGIA MR. U B SARMA	MR. P J SAIKIA, SR. ADV (r-1,2,3) MS D DUTTA (r-1,2,3)
25	I.A.(Civil)/1554/2023 WITH LCR in RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. B CHAKRABORTY MR. A K GUPTA
	WITH RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
26	I.A.(Civil)/1627/2023 in RFA/25/2023	M/S WELKIN PROMOTERS PVT LTD AND ANR Versus ON THE DEATH OF BANKIM CH CHANGKAKOTI BIPASHA CHANGKAKOTI AND 3 ORS (A)	MR. R K BHUYAN	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
	WITH RFA/25/2023	M/S WELKIN PROMOTERS PVT LTD AND ANR Versus ON THE DEATH OF BANKIM CH CHANGKAKOTI BIPASHA CHANGKAKOTI AND 3 ORS (A)	MR. R K BHUYAN	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
27	RFA/15/2024 WITH LCR	LATA KHANDELWAL Versus GOPAL BARUAH	MS. M GAUR MS. M GAUR	MR. A GANGULY MS. M ROY MR T CHHETRI
28	RFA/23/2024 WITH LCR	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. Versus M/S AIR TRANSPORT CORPORATION (ASSAM) LTD.	MR D SENAPATI MR. A CHETIA MS. S KATAKEY	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA
29	RFA/45/2024 WITH LCR, FIXED	NANDITA ACHARJEE Versus M/S JAIN AND ASSOCIATES AND ORS	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	MR. B K JAIN (R-2,3,5) MS S BORAR(R-2,3,5) MR. N J DAS(R-2,3,5) MS. C AGARWAL(R-2,3,5)
30	FAO/50/2024 B/O	RAJEN BORO AND ANR Versus PRABHAKAR TIWARI AND 6 ORS	MR H K SARMA	S A BAKHTIAR (R- 1 TO 4) MR N ALAM (R- 1 TO 4)
	WITH I.A.(Civil)/1842/2024 in FAO/50/2024	RAJEN BORO AND ANR Versus PRABHAKAR TIWARI AND 6 ORS	MR H K SARMA	MR. N ALAM(R-1 TO 4) S A BAKHTIAR(R-1 TO 4)
31	Tr.P.(C)/69/2024	RIPAKHI BARUAH Versus RUPJYOTI BORGHAIN	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	MR U S BORGHAIN M DAS
32	CRP/94/2024 CAVT. NO.08342/024,	M/S DOLOO TEA CO. (INDIA) LTD., Versus M/S. MANISH TEA COMPANY AND ANR	MR. P KHATANIAN MR G KHANDELIA MR. K DEKA MR R PAUL	MR J C GAUR FOR CAVEATOR

33	I.A.(Civil)/747/2024 in RFA/15942/2023	THE GENERAL MANAGER BARAK VALLEY ZONE AND 5 ORS Versus ON THE DEATH OF FARUK AHMED LASKAR @ FARUK UDDIN LASKAR, S/O LATE MASABBIR ALI LASKAR,	MR. B D DEKA N CHAUDHURY MR A DEKA	
	WITH RFA/15942/2023 (Filing Number)	THE GENERAL MANAGER BARAK VALLEY ZONE AND 5 ORS Versus ON THE DEATH OF FARUK AHMED LASKAR @ FARU UDDIN LASKAR AND ORS B	MR. B D DEKA	
	WITH I.A.(Civil)/608/2024	THE GENERAL MANAGER BARAK VALLEY ZONE AND 5 ORS Versus ON THE DEATH OF FARUK AHMED LASKAR @ FARUK UDDIN LASKAR, S/O LATE MASABBIR ALI LASKAR,	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
34	I.A.(Civil)/1189/2024 in RFA/2588/2024	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. Versus SAHIDA BEGUM LASKAR AND 7 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	MR. T ROY (R-1,2,5) MRS. B SARKAR(R-1,2,5)
	WITH RFA/2588/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus SAHIDA BEGUM LASKAR AND 7 ORS B	MR. P N GOSWAMI	
35	I.A.(Civil)/1360/2024 in MFA/2744/2024	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. Versus JUNMONI GOGOI AND ANR.	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	
	WITH MFA/2744/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	
36	I.A.(Civil)/2533/2024 in RSA/7536/2024	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS Versus MUSTT HAFSA BEGUM MOZUMDAR AND ANR	MR. R BORA	
	WITH RSA/7536/2024 (Filing Number)	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS Versus MUSTT HAFSA BEGUM MOZUMDAR AND ANR B	MR. R BORA	
37	I.A.(Civil)/469/2025 WITH LCR, B/O in RSA/249/2017 WITH RSA/249/2017	SUNIL DEB AND ORS Versus GOBINDA CHANDRA PAUL	MR. S K GHOSH	MR. J LASKAR
	WITH I.A.(Civil)/2582/2017 in RSA/249/2017	GOVINDA CHANDRA PAUL Versus JALAL UDDIN CHOUDHURY and 19 ORS	MR.B BANERJEE MR H R A CHOUDHURY MR F U BARBHUIYA MR.J LASKAR MS S DAS	MR. S K GHOSH MS F AHMED
38	I.A.(Civil)/795/2025 in MACApp./356/2024	GOVINDA CHANDRA PAUL Versus JALAL UDDIN CHOUDHURY and 19 ORS MAGMA HDI GENERAL INSURANCE CO LTD Versus MANJILA BEGUM AND ANR	MR.B BANERJEE MR.J LASKAR MS. P BORTHAKUR	

WITH
[MACApp./356/2024](#)

MAGMA HDI GENERAL INSURANCE
COMPANY LTD.

MR. R GOSWAMI
MS. P BORTHAKUR

MR. DITUL DAS (R-1)

Versus

MANJILA BEGUM AND ANR.

39 [I.A.\(Civil\)/839/2025](#)
in [MACApp./8994/2024](#)

ORIENTAL INSURANCE COMPANY LTD.

MS. R D MOZUMDAR

Versus

DHRUBAJIT MEDHI AND 2 ORS

MS. C MOZUMDAR
MR. S P SHARMA

WITH
[MACApp./8994/2024](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD

MS. C MOZUMDAR

Versus

DHRUBAJIT MEDHI AND 2 ORS B

40 [I.A.\(Civil\)/849/2025](#)
in [MACApp./3395/2025](#)

MD INJAMUL HUSSAIN

MR T CHAKRABORTY

Versus

NEW INDIA ASSURANCE COMPANY LTD

MR. D CHOUDHURY
MR. A S ROY

WITH
[MACApp./3395/2025](#)
(Filing Number)

MD INJAMUL HUSSAIN

MR. RAMKRISHNA SARMA

Versus

NEW INDIA ASSURANCE COMPANY LTD

41 [I.A.\(Civil\)/853/2025](#)
WITH LCR, B/O
in [RSA/59/2019](#)

ABDUL MATLEB AND ORS

BANDANA HAZARIKA

Versus

SUDHINDRA SARKAR ALIAS SUDHANYA
SARKAR ADN ORS

WITH
[RSA/59/2019](#)

ABDUL MATLEB AND 8 ORS

MS. R CHOUDHURY

Versus

SRI SUDHINDRA SARKAR @ SUDHANYA
SARKAR AND ORS

MR. M A LASKAR

WITH
[I.A.\(Civil\)/1259/2020](#)
in [RSA/59/2019](#)

ABDUL MATLEB AND 8 ORS

MS. R CHOUDHURY

Versus

SRI SUDHANYA SARKAR @ SACHINDRA
SARKAR AND 8 ORS

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/140/2023 FIXED	MOSTAFIZUR RAHMAN @ MUSTAFIZUR RAHMAN AND ANR Versus WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
	WITH			
2	CRP/141/2023	BILLAL HUSSAIN @ BILLAL HASSAN Versus WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
3	CRP(IO)/447/2024 FIXED	NITA DAIMARY AND ANR Versus SMTI TUNU MAHANTA DAIMARY AND 8 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	MR. R SARMA(R-1,2,6,7) MR. B PHUKAN (R9) MR R RAJKHOWA (R9) B KHAKHLARY (R9) MR D HAZARIKA(R-1,2,6,7) MR A HUSSAIN (R-1,2,6,7) MS. K DEKA (R9)
4	CRP/13/2025 FIXED	SMTI. TRISHNA HAZARIKA AND ANR Versus DEBOL KRISHNA NATH	MR. S SAHU MS A ROY	MR. S C BISWAS(R-1) MR. A IKBAL(R-1) MS A BORAH (R-1)
5	MACApp./99/2025	ORIENTAL INSURANCE COMPANY LTD Versus AJIFA KHATUN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/841/2025 in MACApp./99/2025	ORIENTAL INSURANCE COMPANY LTD Versus AJIFA KHATUN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
6	MACApp./102/2025	LAKHI SERPA Versus BISHAL CAR WORLD PVT. LTD. AND 2 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR J. B. CHOUDHURY	
7	MACApp./103/2025	SUKANTA GHOSH Versus MEGHALAYA OXYGEN PVT. LTD. AND 4 ORS	MR. R C PAUL	
FOR HEARING U/O XLI RULE II C.P.C.				
8	RSA/14/2025 FIXED	MADAN MALAKAR AND 7 ORS Versus ANAM UDDIN CHOUDHURY	MR. N DHAR MR B MALAKAR	MR. M A CHOUDHURY

WITH
[I.A.\(Civil\)/300/2025](#)
in RSA/14/2025

MADAN MALAKAR AND 7 ORS
Versus
ANAM UDDIN CHOUDHURY

MR. N DHAR
MR B MALAKAR

MR. M A CHOUDHURY

ORDERS

9 [WP\(C\)/320/2014](#)
PART-HEARD, FIXED

BINOY DEKA
Versus
THE STATE OF ASSAM AND 2 ORS

MR. S S DEY
MR. R M DEKA
MRS. R S CHOUDHURY

MR. B GOGOI (SC, HEALTH
DEPT.)
MR. P SAIKIA, SC, SOCIAL
WELFARE DEPTT.(R-5,6)
MRS. A VERMA
SC, NRHM

10 [MACApp./156/2016](#)
WITH LCR

NATIONAL INSURANCE CO. LTD.
Versus
BAIAHUN SUIAM and 9 ORS.

MR.S S SHARMA
MS.L SHARMA
MR.R SHARMA
MS.F KHAN

MR.R DHAR(R- 1-5)
MSR RANGMAI(R- 1-5)

11 [MACApp./134/2017](#)
CAVT. NO. 29/2017
WITH LCR, B/O

THE DIRECTOR OF AGRICULTURE GOVT
OF ASSAM
Versus
SMTI ANIMA DAS and 3 ORS

MR.D SARMA
MR.M PHUKAN
MS. P MAZUMDAR
MR.R D CHOUDHURY
MR.S CHANDA
MR.S SAMARIA
SR GA,ASSAM

MR.S SAHA
MRS H B GOHAIN (R-3)
FOR CAVEATOR
MRS. M BORA

WITH
[I.A.\(Civil\)/2450/2017](#)
in MACApp./134/2017

THE DIRECTOR OF AGRICULTURE GOVT
OF ASSAM
Versus
SMTI ANIMA DAS and 3 ORS

MR.D SARMA
MR.M PHUKAN
MR.S CHANDA
MR.S SAMARIA

MR.S SAHA
FOR CAVEATOR
MRS.M BORA

12 [MACApp./295/2021](#)
WITH LCR

NATIONAL INSURANCE COMPANY LTD.
Versus
KONMAI SAIKIA AND 3 ORS. (H)

MR. R GOSWAMI
MS. P BORTHAKUR

MR. K R BORA
MR D CHUTIA

13 [CRP\(IO\)/5/2022](#)
FIXED

M/S GOEL COIR FOAM (INDIA) PRIVATE
LIMITED AND 3 ORS
Versus
BABU BORO

MR M HALOI
MR D DEKA
MS. T BEGUM
MR. J BHARALI
MS. M DEY
MR N J KUMAR

MR. H SARMAH
MR P KATAKI (P-2 TO 4)
MR S DUTTA

14 [RSA/40/2022](#)
WITH LCR

ON THE DEATH OF RAMESH CHANDRA
PAUL HIS LEGAL HEIRS INA RANI DEB
AND ANR.

MR. S D PURKAYASTHA
MS. S PHUKAN

DR G J SHARMA
MR S NATH

Versus
ON THE DEATH OF NALINI MOHAN PAUL
HIS LEGHAL HEIRS AROBINDO PAUL AND
16 ORS.

15 [CRP/60/2023](#)

PAPIA BHOWMICK AND ANR
Versus
RUPA MAZUMDAR AND 7 ORS

MR. S C KEYAL
MR. M J BARUAH(P-2)
MR. A. ALI(P-2)
MR. JITU SAIKIA(P-2)

MR. B D DEKA (r-1)
MR. M DAS (r-1)
N CHAUDHURY (r-1)
MR A BHATRA (r-1)
MR A DEKA (r-1)

16 [CRP/113/2023](#)

BHASKAR HALOI
Versus
APURBA KUMAR MEDHI AND 3 ORS

MR. S CHAMARIA
MR A N SARMAH
MR M M ZAMAN

MR. ANANTA RAM MEDHI
MS. K MEDHI
MS S.DAS
MD. K AHMED

17 [CRP\(IO\)/202/2023](#)
CAVT. NO.05392/023,

BISWAJIT CHOUDHURY
Versus
MRS. LUCKY CHAKRABARTY

MR. S R BORUAH
MS. B DEKA

MR. H DAS (FOR
CAVEATOR)

18 [RSA/219/2023](#)

STRUCK OFF AND 6 ORS.
Versus
BHARATI BARMAN @ BHARATI MEDHI
AND 4 ORS.

MR. B J MUKHERJEE
MS R SAHA

MR H R A CHOUDHURY (R-
1)
MR F U BARBHUIYA (R-1)
MS S DAS (R-1)

WITH
[I.A.\(Civil\)/3822/2023](#)
in RSA/219/2023

JITEN BARMAN @ JITENDRA BARMAN
AND 6 ORS.

MR. B J MUKHERJEE
MS R SAHA

Versus
BHARATI BARMAN @ BHARATI MEDHI
AND 4 ORS.

19	CRP(IO)/346/2023	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN Versus STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	
20	RSA/16/2024 WITH LCR	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI @ PUSU ALI @ PAPU ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER M. BORUAH R DEB
	WITH I.A.(Civil)/277/2024 in RSA/16/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	
21	RSA/106/2024	RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED	MR. R BARUAH(R-1,2,3,4(A) TO 4 (D), 5 TO 7, 9 TO 14) MR. A IKBAL (R- 1,2,3,4(A) TO 4 (D), 5 TO 7, 9 TO 14) MS. M NATH MS. J SARMA(R- 1,2,3,4(A) TO 4 (D), 5 TO 7, 9 TO 14)
	WITH I.A.(Civil)/1834/2024 in RSA/106/2024	RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED	
22	MACApp./107/2024 WITH LCR	BHULA DAS Versus CHALEHA KHATUN AND 7 ORS.	MR. A K GUPTA MR H J TAMULI MR D MAHANTA	MR. A J SAIKIA (R-6) K U AHMED(R-1) MS P SARMA(R-1) MR. S. PEGU (R-6)
23	RSA/144/2024 WITH LCR	RINA BORA AND ANR. Versus SANGEETA CHOWDHURY	MR. K K DEY MR V K BAROOAH	MR. D K JAIN MR K JAIN MR. ADARSH KR. JAIN
24	CRP(IO)/154/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus IMRAN HUSSAIN AND 2 ORS	MR T KALITA MR. A KAKATI	MR. S AHMED(R-1) J BORAH(R-1) MS. M. KHATUN(R-1) MS N AKTAR(R-1)
25	CRP(IO)/310/2024 B/O	JYOTSNA GHOSH Versus BIJOYA GHOSH (DEB CHOUDHURY) AND 2 ORS.	MR B MALAKAR	MR. S P CHOUDHURY (R-1) MS B DEVI(R-1)
26	CRP(IO)/384/2024	UJJAL DAS AND 7 ORS. Versus RANJIT KUMAR DAS AND ANR	MR A DASGUPTA MR. H DAS MS B DAS MR J K SHARMA	MR. T DAS (R-1,2) MR. H ALI(R-1,2)
27	CRP(IO)/430/2024	DURGA THAKUR AND 3 ORS Versus GUDIYA RANI AND 5 ORS	MR. M K SARMA MR. S B PRASAD MS. S S SAIKIA	MR. A K GUPTA (R-1) MR. R S MISHRA(R-1)
28	MACApp./504/2024	UNITED INDIA INSURANCE COMPANY LTD Versus NURFATEMA KHATUN AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S M MOLLAH(R-6) MR. M MONDAL (R-6)
29	I.A.(Civil)/1344/2024 in RSA/74/2024	NURUL ISLAM AND 4 ORS Versus KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	
	WITH RSA/74/2024	NURUL ISLAM AND 4 ORS Versus KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	MR. J AHMED MR. J AHMED MR. J AHMED MS A HUSSAIN(R-2,4,5) MS A HUSSAIN(R-2,4,5) R BEGUM(R-2,4,5) R BEGUM(R-2,4,5) H G DAISY(R-2,4,5)

30	I.A.(Civil)/3803/2024 in WP(C)/5685/2023 (D/O) in WP(C)/5685/2023	DEBENDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY MRS P BARUA(R-5) MR M KALITA (R-5) JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
31	RERA APPEAL/1/2025	M/S SEVEN CITY DEVELOPERS PRIVATE LIMITED, Versus SRI MAYANK SOMANI,	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
32	Tr.P.(C)./6/2025 FIXED	RAKHI SINGHA ALIAS RAKHI SINHA NATH Versus SATYAJIT NATH	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
33	FAO/15/2025 FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITI Versus USHA DEVI DUGAR	MR. R J DAS MRS S SAIKIA	
34	CRP/21/2025 FIXED	NAMI BEGUM Versus NABAJYOTI DAS AND 2 ORS.	MR B ACHARYYA MS. M ACHARYYA	
35	CRP(IO)/36/2025 FIXED	SMT DINESWARI KALWAR AND 2 ORS. Versus ON THE DEATH OF SRI GANESH CHANDRA DUTTA, HIS LEGAL HEIRS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	
36	CRP(IO)/38/2025 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus PINAKI RANI NATH @ PINAKHI NATH AND 3 ORS	MR T KALITA J KOTOKY	
37	CRP(IO)/40/2025 FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus MUHIT SINHA @ MOHID SINHA @ MUHIT SINGHA AND ANR	MR T KALITA	
38	CRP(IO)/46/2025 FIXED	NIKHIL DEBNATH AND 4 ORS. Versus CHANCHAL NATH	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA
39	CRP(IO)/51/2025	TROILEN DEKA Versus BHABENDRA PRASAD DEKA AND 11 ORS.	L K BORAH	MR B PATHAK (R-1) MR B HAZARIKA (R-1) MR V KUMAR (R-1) MR. M SHARMAH (R-1) MR. T NATH (R-1)
40	CRP(IO)/60/2025 FIXED	SMT PRIYANKA CHOUDHURY Versus SHRI PANDESWARA MADHUSUDHAN	MR. K KAKOTI MR N PATIRI MR. A LAL	
41	CRP(IO)/61/2025 FIXED	SRI BIKRAMJIT PATHAK Versus SMTI ALPANA GOGOI PATHAK	MR. K R BORA MR D CHUTIA R GOGOI	
42	CRP(IO)/86/2025 FIXED	MOYEZ UDDIN LASKAR AND 2 ORS Versus MD. ATAUR RAHMAN AND 4 ORS	MR. K K DEY MR V K BAROOAH	
43	CRP(IO)/88/2025 FIXED	KADBHANU NESSA AND 3 ORS. Versus SAHARA KHATUN AND 4 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	
44	I.A.(Civil)/816/2025 WITH LCR(SCANNED COPY) in CRP(IO)/297/2024 WITH CRP(IO)/297/2024	RATI RAM BORO Versus SUNIL BORO AND ORS RATI RAM BORO Versus SUNIL BORO AND 2 ORS.	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	MR. A R SIKDAR(R-1,2) MR. S I TALUKDAR(R-1,2)

45	I.A.(Civil)/835/2025 WITH LCR, B/O in MACApp./297/2021	SMTI. GANESWARI DAIMARI AND 2 ORS. Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH (R-1)	MR. R GOSWAMI
	WITH MACApp./297/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. GANESWARI DAIMARI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. S C BISWAS (R-1) MS A BORAH (R-1)
46	I.A.(Civil)/897/2025 in MACApp./770/2022	RENU BEGUM LASKAR AND ORS Versus ORIENTAL INSURANCE CO LTD AND ORS	MR MITHUN TALUKDAR	MS. R D MOZUMDAR MS M CHOUDHURY
	WITH MACApp./770/2022	ORIENTAL INSURANCE COMPANY LTD. Versus RENU BEGUM LASKAR AND 9 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (1 TO 6) MS. M CHOUDHURY (R-10) MR Z HUSSAIN (R-9) MR. A SHAKIL (1 TO 6) MS M DAS (R-10)

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1700/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Bail Appln./3909/2024 FIXED	BABA HAZARIKA Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
3	Bail Appln./125/2025 FIXED	MINNAS ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
4	Bail Appln./234/2025 FIXED	ARIF HUSSAIN @ ROSE ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
5	Bail Appln./399/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PRASENJIT GIRI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
6	Bail Appln./496/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHOUKAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
7	Bail Appln./539/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. J AHMED J U AHMED MS A HUSSAIN H G DAISY	PP, ASSAM
8	Bail Appln./614/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUR KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	Bail Appln./625/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	MD SAYEDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
10	Bail Appln./630/2025 WITH OFFICE NOTE, FIXED	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	S. TALUKDAR	PP, ASSAM
11	Bail Appln./631/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JALAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM

12	Bail Appln./635/2025 WITH OFFICE NOTE, FIXED	MR BIKASH HARI JAMATI @ BIKASH HARI JAMATIA Versus THE STATE OF ASSAM	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
13	Bail Appln./641/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	RAVI SHARMA Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
14	Bail Appln./670/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJESH PAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A RAHMAN (R-2) PP, ASSAM
15	Bail Appln./718/2025 FIXED	BHAGYAJIT SAIKIA Versus THE STATE OF ASSAM	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM
16	Bail Appln./724/2025 FIXED	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
17	Bail Appln./727/2025 FIXED	MOHSEN KHAN Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
18	Bail Appln./735/2025 FIXED	RIJJAK ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

BAIL HEARING

19	AB/290/2025 FIXED	SUDHIR KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/357/2025 FIXED	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
21	AB/396/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HABIJUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. B B GOGOI MR. A S CHOUDHURY S. HUSSAIN MR. S HANDIQUÉ	PP, ASSAM
22	AB/557/2025 FIXED	SRI JAYANTA KALITA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
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19)	MR B PRASAD	27-03-2025	To	28-03-2025

20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th March 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./202/2014	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. SAHABUDDIN KHAN and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MRU S BORGHAIN MR.H BURAGOHAIN MR.A K GUPTA(R-1) MR.A BARUAH MR.R S MISHRA(R-1) MR P GOGOI
2	WITH MACApp./484/2018	MD. SAHABUDDIN KHAN Versus NAYAN JYOTI KHANIKAR	MR. A K GUPTA MR. R S MISHRA	MR. S ALI MR. J C GOGOI MR. R GOSWAMI(R-3) MR. D HANDIQUE MR. K KALITA MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3) MR. H KAKATI

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
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14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
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19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5523/2015 PART-HEARD, FIXED	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
2	WITH WP(C)/8645/2018	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) MRS. D DAS BARMAN (GA, ASSAM, R- 6) MS. A BORA (SC, HEALTH DEPARTMENT, R-1 TO 4) SC, NHM SC, HEALTH
3	WP(C)/7448/2019 PART-HEARD, FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
4	WP(C)/6139/2016	JAYANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR.J M GOGOI	MR. S DUTTA (SC, FOREST DEPT.) GA, ASSAM
5	WITH WP(C)/6138/2016	DEEP PRASAD DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FOREST GA, ASSAM
6	WP(C)/906/2017	PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM SC, REVENUE DEPTT
7	WP(C)/7600/2017	SUREN CHELENG and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	MR.C BARUAH GA, ASSAM SC, NHAI MS G HAZARIKA, SC, REVENUE & DISASTER MANAGEMENT DEPTT.
8	WP(C)/24/2018	DHARANIDHAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P S DEKA MS. A CHAKRABARTY P DAIMARI	GA, ASSAM

9	WP(C)/1540/2018	THE GREATER COOCH BEHAR PEOPLES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS.	DR. R SARMAH MR. K K GOSWAMI MS. M PAUL MR. S TAMANG	GA, ASSAM MR. B SHARMA MR A CHAKRABORTY (R- 1 to 4) SC, N.F. RAILWAY
10	WP(C)/1550/2018	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS. (F)	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. R J BARUA	GA, ASSAM MS. S SARMA, GOVT. ADVOCATE, ASSAM, R- 2 TO 4 MS N BORDOLOI, SC, REVENUE DEPARTMENT, R-1
11	WP(C)/2007/2018	RAMESH PROJA Versus THE STATE OF ASSAM AND 2 ORS.	MS. Y SHAIZA MS. D GHOSH MS. A MAHANTA MS. N DEKA	GA, ASSAM
	WITH I.A.(Civil)/1407/2019 in WP(C)/2007/2018	RAMESH PROJA Versus THE STATE OF ASSAM AND 2 ORS.	MS. D GHOSH MS N DEKA	GA, ASSAM
12	WP(C)/888/2019	MAHMUDUL ISLAM Versus THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND 2 ORS.	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	MR B D DAS (R3) MR H K SARMA (R3) MR. S S ROY (R1,R2) MR. S BORTHAKUR (R1,R2) MR. D THAOSEN (R3) MS. K PHUKAN (R3)
13	WP(C)/1010/2019	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST
14	WP(C)/1036/2019	THE TIWA AUTONOMOUS COUNCIL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOGI	GA, ASSAM SC, BTC
15	WP(C)/1090/2019	APTAR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYA MR G K SINGH	SC, PNRD GA, ASSAM SC, A S E C
16	WP(C)/8439/2019	JAHUR KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED	GA, ASSAM MR. P S BHATTACHARYYA SC, REVENUE
17	WP(C)/2146/2020	M/S APANA TRUNK FACTORY PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
	WITH WP(C)/2145/2020	M/S STEEL UDYOG Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
	WITH WP(C)/2152/2020	M/S PAREEK STEEL AND HARDWARE Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
20	WP(C)/3795/2020	BANAMALI SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, BTC
	WITH WP(C)/3783/2020	KARUNA KANTA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM
22	WP(C)/5097/2020	POBI BORA Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE

23	WP(C)/5737/2020	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
24	WP(C)/5784/2020	JALUGUTI AGRAGAMI MAHILA SAMITY Versus THE STATE OF ASSAM AND 2 ORS	MR. MD S HOQUE MR. M DEKA	GA, ASSAM
25	WP(C)/6449/2021 WITH LCR	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	GA, ASSAM MR T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2)
26	WP(C)/1253/2023	M/S RIZA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR A CHETIA	GA, ASSAM SC, A.H and V. DEPT.
27	WP(C)/1430/2023	GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUHDURY MR. R SARMA MS. J TAMULI	GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC
28	WITH WP(C)/1648/2023	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC
	WITH I.A.(Civil)/3962/2024 in WP(C)/1648/2023	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC
29	WP(C)/4940/2023	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM MR M R ADHIKARI (R-8,9,10) MS. M BORAH (R-8,9,10) SC, FOREST
30	WP(C)/300/2024 FIXED	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus RINA KALITA AND ANR	S BORA MR. C TALUKDAR	MR. A MANNAF (r-1) MD A S ALI (r-1)
31	WP(C)/574/2024	BIDINTHA KACHARI Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
32	WP(C)/696/2024	M/S PAWAN PRINT HOUSE Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
33	WP(C)/738/2024	BIJIT KUTUM AND 104 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K R BORA R GOGOI	GA, ASSAM SC, REVENUE
34	WP(C)/978/2024 FIXED	GODREJ AND BOYCE MFG CO. LTD Versus THE STATE OF ASSAM AND 4 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
35	WP(C)/1490/2024	KONPUNA CHUTIA AND 3 ORS. Versus STATE OF ASSAM AND 6 ORS.	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM MR. J HANDIQUE (R-1,3 & 6) MS. D S NEOG (R-5) MR R M DAS (R-4) MS. RUKMINI BARUA (R-7) MS N BORDOLOI (R-2) SC, FINANCE SC, IRRIGATION SC, WATER RESOURCE
36	WP(C)/4612/2024 B/O	ANIL BURAGOHAIN AND 3 ORS Versus THE ELECTION COMMISSION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	GA, ASSAM SC, ECI

37	WP(C)/5446/2024 FIXED	DR. MADHURJYA BHATTACHARYYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
38	WP(C)/6188/2024	ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM	SC, CGST GA, ASSAM MRS. V L SINGH MR. P K MEDHI MS G HAZARIKA MR. B J TALUKDAR MR. B J TALUKDAR DY.S.G.I. SC, NHIDC SC, REVENUE
WITH				
39	WP(C)/5578/2024	SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS A KHATUN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
40	WP(C)/326/2025	M/S SKYLARK INFRA ENGINEERING PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS	MR S J SAIKIA	SC, PWD SC, K A A C
41	WP(C)/400/2025	SMTI AMBUJA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM
42	WP(C)/529/2025	SURAJIT DEKA Versus UNION OF INDIA AND 6 ORS.	MR H MAZUMDER MR S J SAIKIA	MS. B SARMA (C.G.C.) DY.S.G.I. SC, PWD
43	WP(C)/530/2025	RINKU DAS Versus UNION OF INDIA AND 6 ORS.	MR H MAZUMDER MR S J SAIKIA	MRS. R DEVI (C.G.C.) DY.S.G.I. SC, PWD
<u>BAIL HEARING (BA)</u>				
44	Bail Appln./190/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AKASH KURMI Versus THE STATE OF ASSAM AND ANR	U U KHAN	MR. P SAIKIA (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
<u>ORDERS</u>				
45	WP(C)/3344/2020	DHRUBAJYOTI LAHKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	GA, ASSAM SC, REVENUE
46	Crl.Pet./36/2023 WITH LCR 1 FILE(SCANNED COPY),	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
47	WP(C)/2092/2023	JAYANTA DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
WITH				
48	WP(C)/1110/2023	LAKSHESWAR TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
WITH				
	I.A.(Civil)/436/2025 in WP(C)/1110/2023	LAKSHESWAR TALUKDAR Versus THE STATE OF ASSAM AND ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
49	WP(C)/6162/2023	UPEN CHANDRA KUMAR Versus THE UNION OF INDIA AND 11 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. D BHATTACHARJEE (R- 9,10,11) MR. S S ROY (r-1) MR. S D ROY (R-9,10,11) DY.S.G.I. SC, REVENUE

50	WP(C)/7330/2023	GAKUL CH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR S BORTHAKUR (r-5) MR. D GOGOI (r-5) SC, REVENUE
	WITH I.A.(Civil)/3828/2023 in WP(C)/7330/2023	GAKUL CH DEKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA	GA, ASSAM
51	Cont.Cas(C)/79/2024	MD. IMAN ALI Versus NEERA DAULAGUPU AND 3 ORS.	MR B D DAS MR D KALITA MR. H R DAS	MR D GOGOI MR D GOGOI SC, FOREST
52	MC/91/2024 ON WP(C) 7995/15 (D/O) in WP(C)/7995/2015	DIPENDRA ADHIKARI and 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. T J MAHANTA GA, ASSAM GA, ASSAM MR. P P DUTTA SC, REVENUE
53	Cont.Cas(C)/439/2024	AJITAV CHOUDHURY Versus MUKUT PHUKAN AND ANR	MR. K KAKOTI MR N PATIRI	MR. N GOSWAMI (R-1) MR D KALITA (R-2) MR. B GOSWAMI (R1) MR. D NATH (R-2) MR. P KAKATI (R-1) O ASSUMI (R-2)
54	Cont.Cas(C)/506/2024	PABAN HAZARIKA Versus PRASANTA BORKAKATI	MR. J SARMAH	MR. P SARMA
55	I.A.(Civil)/2059/2024 WITH FA/10/1978 (D/O), FA/11/1978 (D/O), FIXED in WP(C)/1235/2022 WITH WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM, UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BORAH MRS. R BORAH MR S CHAKRABORTY	GA, ASSAM GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
56	WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
57	WP(C)/6478/2024	SHANKAR LAL BHAJANKA Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORUAH MR. S SAIKIA	GA, ASSAM SC, REVENUE
58	Cont.Cas(C)/51/2025	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 3 ORS. Versus MEGHA NIDHI DAHAL	MR. M J BARUAH MR. A. ALI	MR. D SAIKIA MR. S BORA
59	WP(C)/750/2025 WITH OFFICE NOTE, FIXED	M/S N.C.D FILLING STATION Versus HDFC BANK LIMITED AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	MR. M SMITH (R-1,2) B BORA(R-1,2)
		HEARING		
60	WP(C)/5161/2022 FIXED WITH I.A.(Civil)/3414/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. T BEGUM MR. A ROSHID	GA, ASSAM SC. REVENUE GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
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12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./935/2025	TARUN BURAGOHAJN Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. J K ROY	PP, ASSAM
2	Bail Appln./941/2025	CHANDAN BARMAN Versus THE STATE OF ASSAM	MR. N ANAND MR. D DAS MS.D SAIKIA	PP, ASSAM
3	Bail Appln./949/2025	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY M. HOSSAIN MR. ABU LAISE	PP, ASSAM
4	Bail Appln./951/2025	RASIDUL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
5	Bail Appln./954/2025	PRANAB KALITA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	Bail Appln./956/2025	SANKAR BARUAH Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM
7	Bail Appln./960/2025	SARWAM SAH AND 3 ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
8	Bail Appln./961/2025	RABIDUL KHAN Versus THE STATE OF ASSAM	RAFIKA HUSSAIN J S AHMED	PP, ASSAM
MOTION				
9	Crl.Rev.P./351/2024 B/O	IKRAMUL HOQUE Versus SAFIA KHATUN	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MR. SURAJIT DAS MR. A W AMAN MS. SURAYA RAHMAN MR. SARFRAZ NAWAZ SAMIM RAHMAN
	WITH I.A.(Crl.)/856/2024 in Crl.Rev.P./351/2024	IKRAMUL HOQUE Versus SAFIA KHATUN	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	
10	AB/3322/2024 FIXED	SALEHUDDIN AHMED AND ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

11	AB/3388/2024 FIXED	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MS P GUPTA	
12	Crl.Pet./326/2025 FIXED	SHAMIM AHMED LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	P ADHIKARI(R-2) MS A KHATUN (R-2) PP, ASSAM
13	Crl.Pet./367/2025	MADHUCON PROJECTS LTD AND ANR Versus STATE OF ASSAM AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
14	AB/730/2025	PRASANNA KUMAR BHUYAN Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR J DAS	PP, ASSAM
15	AB/731/2025	SATYAJIT BORAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
16	AB/732/2025	KOBIR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
17	AB/734/2025	RAJ SAHID @ RAJ SAHAID ALOM Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
18	AB/735/2025	SRI ABHIJIT CHUTIA, Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
19	AB/736/2025	SANTANU SARMAH AND ANR Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
20	AB/737/2025	SRI PAPU BORA ALIAS PAPU BORUAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
21	AB/738/2025	JAKIR HUSSAN AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY G UDDIN MR. N HUSSAIN	PP, ASSAM
22	AB/739/2025	HAFIZUR RAHMAN MONDAL @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
23	AB/741/2025	FARUK ALI Versus THE STATE OF ASSAM	MR N AHMED MR N AHMED MS. S DEVI	PP, ASSAM
24	AB/742/2025	SHAMIM UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
ADMISSION				
25	Crl.Pet./786/2021 B/O	M/S PREMIUM BONDED WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. P N GOSWAMI (R-2) PP, ASSAM
26	Crl.Pet./411/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	NURAL ISLAM SARKAR Versus NARZIDA BEGUM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	MR M A ISLAM MR J I MONDAL
27	Crl.Rev.P./477/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	NABAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. K K HANDIQUE MS M BORA MR. N SAIKIA	MR. B CHAKRAVARTY (R-2) MR. T ISLAM (R-2) PP, ASSAM
	WITH I.A.(Crl.)/83/2025 in Crl.Rev.P./477/2024	SMTI. DEEPTI DAS Versus THE STATE OF ASSAM AND ANR	MR TAUHIDUL ISLAM	

28	Crl.Pet./301/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY SAMRIDDI SAIKIA	PP, ASSAM
29	Crl.Pet./318/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
30	Crl.Pet./320/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
31	Bail Appln./154/2025 FIXED	SUKHIMAN NESSA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
32	Bail Appln./686/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SALIM KHAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. J ALI	PP, ASSAM
33	Bail Appln./690/2025 WITH OFFICE NOTE, FIXED	WASEEM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
34	Bail Appln./708/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUR RAZZAK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
35	Bail Appln./710/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL HUSSAIN @ RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
36	Bail Appln./719/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	PP, ASSAM
37	Bail Appln./723/2025 B/O	SRI GITNE GURIA @ JITEN GURIA @ BATTERY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
38	Bail Appln./749/2025 FIXED	BANJIT RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
39	Bail Appln./790/2025 FIXED	SOFIQU HOQUE Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
WITH				
40	Bail Appln./748/2025	MULLAH JAHANGIR ALOM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR. A H MOLLAH	PP, ASSAM
41	Bail Appln./832/2025 FIXED	ABDUL LATIF SK @ ABDUL LATIF Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/1951/2024 FIXED	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
43	AB/2565/2024 AB 2548/2024(D/O), FIXED	PRANABJYOTI DEKA Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
WITH				
44	AB/2549/2024	RANDIP GOGOI Versus THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
45	AB/2740/2024 FIXED	SAIFUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. N DAS MS S DAS	MOTIUR RAHMAN (INFORMANT) PP, ASSAM

46	AB/2938/2024 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. MD I HAQUE	PP, ASSAM
47	AB/2994/2024 FIXED	SANIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
48	AB/3276/2024 FIXED	JABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	MR H A AHMED (INFORMANT) PP, ASSAM
49	AB/202/2025 AB 3272/2024(D/O), FIXED	BILLAL AHMED @ BILLAL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
50	AB/404/2025 FIXED	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
51	WITH AB/264/2025	MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
52	AB/467/2025 FIXED	SIBU CHOUDHURY Versus THE STATE OF ASSAM	MR. S K TALUKDAR MS. S T BOKTH K A SODIAL T R OVUNG	PP, ASSAM
53	AB/521/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAHAJ UDDIN Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN	PP, ASSAM
54	AB/525/2025 WITH OFFICE NOTE, FIXED	AAINAJ HUSSAIN Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	MR. A K BHUYAN (INFORMANT) MS. N CHOUDHURY(INFORMANT) MR. A KHOUND(INFORMANT) MR A SHARMA(INFORMANT) MR A TALUKDAR(INFORMANT) MR J DAS(INFORMANT) N.R. SHARMA(INFORMANT) PP, ASSAM P BHOWMICK(INFORMANT)
55	AB/592/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAIDUR RAHMAN @ SAYED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
56	AB/608/2025 FIXED	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
57	AB/612/2025 FIXED	GULJAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
58	AB/619/2025 FIXED	RAFIQUE UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
59	WITH Bail Appln./745/2025	MOINA MIA LASKAR Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
60	AB/649/2025 FIXED	ABDUL MOTLEB AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
ORDERS				
61	Crl.Pet./896/2022 FIXED	M/S FLAMINGO BREWERIES PVT LTD AND 2 ORS Versus INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	MR. S C KEYAL, S/C, INCOME TAX DEPTT.

62	WITH Crl.Pet./165/2022	SANJU PHANGCHO Versus INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. S C KEYAL, S/C, INCOME TAX DEPTT.
63	WITH Crl.Pet./168/2022	BIJOY PHANGCHO Versus INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. S C KEYAL, S/C, INCOME TAX DEPTT.
64	Crl.Rev.P./308/2023 B/O	PINKU PAUL @ SANKU PAUL Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR	
65	Crl.L.P./11/2025 in CrI.A./2382/2025	REJAUL KARIM Versus THE STATE OF ASSAM AND ORS	MR. A Y CHOUDHURY I HASHMI MR. T A CHOUDHURY	PP, ASSAM
	WITH Crl.A./2382/2025 (Filing Number)	REJAUL KARIM Versus THE STATE OF ASSAM AND ORS	TAHER AHMED CHOUDHURY	
HEARING				
66	Crl.Rev.P./341/2022 WITH LCR 2 FILES(SCANNED COPY), B/O	MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M HOSSAIN MD A WADUD MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN	MR. SURAJIT DAS MR. A W AMAN MS. SURAYA RAHMAN MR. SARFRAZ NAWAZ MR. S T ADNAN PP, ASSAM

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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8)	MR. N ISLAM	24-03-2025	To	04-04-2025
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12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
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18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./760/2025 FIXED	MD MUKSIDUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
2	Bail Appln./763/2025 FIXED	MD NUR MAHAMMAD AND 2 ORS Versus THE STATE OF ASSAM	MR S MUKTAR	PP, ASSAM
3	Bail Appln./933/2025	HAREKRISHNA DEB NATH @ HARA KRISHNA DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./934/2025	RAKESH NGATEY Versus THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
5	Bail Appln./936/2025	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN MS A GAYARI C M DEKA	PP, ASSAM
6	Bail Appln./937/2025	ASHIKUL HOQUE @ ASHIKUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
7	Bail Appln./938/2025	MD RAJIBUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
8	Bail Appln./939/2025	MD JAKIR HUSSAIN @ BHUTTO Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
9	Bail Appln./940/2025	RAJIBUL HOQUE @ RAJU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
10	Bail Appln./942/2025	FULUR UDDIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
11	Bail Appln./943/2025	CHUNEN NARZARY Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA S. K. GUPTA	PP, ASSAM

12	Bail Appln./945/2025	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
13	Bail Appln./947/2025	DEBOJIT DEBNATH @ DEBAJIT DEBNATH Versus NARCOTICS CONTROL BUREAU	TAWHID LASKAR A BORBHUYAN	SC, NCB
14	Bail Appln./948/2025	ALEPUDDIN SHEIKH AND ANR. Versus THE UNION OF INDIA	MR. M A MONDAL MR. A ISLAM	SC, NF RLY
15	Bail Appln./950/2025	KHAYRUZZAMAN SK @ KHAIRUZZAMAN SK @ FIRDUS Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN B ALI SK	PP, ASSAM
16	Bail Appln./952/2025	JANTI MORAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	Bail Appln./953/2025	MARJINA KHATUN @ MARAJINA KHATUN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
18	Bail Appln./955/2025	ALTAB HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
19	Bail Appln./957/2025	PRAKASH MUKTAN Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	PP, ASSAM
20	Bail Appln./958/2025	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. KHAIRUL ISLAM	PP, ASSAM
21	Bail Appln./959/2025	JAHDUL ISLAM Versus THE STATE OF ASSAM	MR. S AHMED T UDDIN	PP, ASSAM
22	Bail Appln./962/2025	SHUBHAM JAIN Versus UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA	SC, GST
23	Bail Appln./963/2025	PRABIN JHA Versus UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, GST

MOTION

24	Crl.Rev.P./94/2025	KULSUM KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
25	Crl.Rev.P./95/2025	AKBAR ALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	Crl.Rev.P./96/2025	HIRANYA KAKATI Versus THE STATE OF ASSAM	MS M D MEDHI MS J KALITA	PP, ASSAM
27	Crl.Pet./375/2025	AMIT KUMAR BORA Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN	PP, ASSAM
28	Crl.Pet./376/2025	KAMINI CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM
29	Crl.Pet./377/2025	MONI DAS Versus SEFALI DAS AND ANR	MR. R K BHUYAN MR D J HALOI MR. S A SINGH N BHUYAN	
30	AB/722/2025	ASHIKUL HOQUE @ ASHIQUE ANSARI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	PP, ASSAM

31	AB/727/2025	MUKADUL ISLAM ALIAS MUKJAUl ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
32	AB/728/2025	BASER ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
33	AB/733/2025	BRAJ KISHORE Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
34	AB/743/2025	REJUWAN AHMED Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
<u>ADMISSION</u>				
35	Crl.Pet./879/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ALPANA DASGUPTA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. M AHMED (R2) MD I H LASKAR (R2) PP, ASSAM
36	Crl.Pet./882/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ALAM HUSSAIN BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MR. SARFRAZ NAWAZ (R-2) PP, ASSAM A S CHOUDHURY (R-2)
37	Crl.Pet./128/2025 FIXED	ABDUL HASIB AND ANR Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K TALUKDAR MR S ISLAM A BEGUM	MR. A AHMED (R-8,9) MR. U U KHAN (R-8,9) PP, ASSAM
38	Crl.Pet./163/2025 FIXED	MONISUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
39	Crl.Pet./210/2025 FIXED	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
40	Bail Appln./798/2025 FIXED	NURUDDIN KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
41	Bail Appln./801/2025 FIXED	SADIKUL ISLAM ALIAS MD SADIKUL ISLAM Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
WITH				
42	Bail Appln./799/2025	INAMUL ISLAM ALIAD MD INAMUL ISLAM Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
<u>BAIL HEARING</u>				
43	AB/133/2025 FIXED	SAJALL SINGH Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
44	AB/158/2025 FIXED	JARNESWER MORANG @ JARNESWAR MORANG Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM

45	AB/453/2025 FIXED	BAMANG SEI Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
46	AB/454/2025 FIXED	TAYO TALLOM RENDING Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
47	AB/455/2025 FIXED	NABAM SINA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
48	AB/456/2025 FIXED	TECHI ALBAN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
49	AB/570/2025 FIXED	RACHIT PRADIP SARAF AND 3 ORS. Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	PP, ASSAM
ORDERS				
50	Crl.Rev.P./515/2023 WITH LCR 2 FILES, FIXED	MUSSTT FARIDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM	MR. P MAHANTA MR. P MAHANTA MS. P SAHARIA (R-3) MS. P SAHARIA (R-3) C SARMA (R-3) C SARMA (R-3) V KHAKHALARY V KHAKHALARY PP, ASSAM
51	I.A.(Crl.)/130/2024 FIXED in Crl.Rev.P./1016/2024 WITH Crl.Rev.P./1016/2024 (Filing Number)	ABDUR RAHIM @ RAHIM BADSHA Versus HASNA KHATUN	MR. S A AHMED	MR. R ALI MR. H A AHMED
52	Crl.A./135/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/204/2025 in Crl.A./135/2024 WITH Crl.A./56/2024	ABDUR RAHIM @ RAHIM BADSHA Versus HASNA KHATUN (A)	MR. S A AHMED	
52	Crl.A./135/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/204/2025 in Crl.A./135/2024 WITH Crl.A./135/2024	BIPIN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. S K DAS MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
52	Crl.A./135/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/204/2025 in Crl.A./135/2024 WITH Crl.A./135/2024	BIPIN KUMAR Versus THE STATE OF ASSAM AND ANR	SANJAY KRISHNA DAS	PP, ASSAM
53	Crl.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
54	Crl.A./351/2024 WITH LCR 5 FILES, OFFICE NOTE, FIXED	NITUL SARMAH Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH MR SARFRAZ NAWAZ S. J. SAHARIAH B. D. KAKATI	MR. A AHMED, AMICUS CURIAE(R-2) PP, ASSAM
55	Crl.Pet./1189/2024 FIXED	MD. TOUSIF HUSSAIN REZA AND ANR Versus AAFSHEEN AL ISLAM	MD E AHMED MD. I HUSSAIN MR M ISLAM	
56	Crl.Rev.P./40/2025 WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJEN MEDHI @ TAPAN MEDHI Versus SWARNALATA RABHA MEDHI	MR F HAQUE MR A ISLAM	
57	Crl.Pet./56/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	PUNJAB NATIONAL BANK Versus BIJOY KUMAR BERIA	MR D GOGOI	
58	I.A.(Crl.)/163/2025 WITH LCR 6 FILES, OFFICE NOTE, FIXED in Crl.A./248/2023 WITH Crl.A./248/2023	MD SADDAM HUSSAIN ALIAS GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	BAPAN CHOWDHURY	PP, ASSAM
58	I.A.(Crl.)/163/2025 WITH LCR 6 FILES, OFFICE NOTE, FIXED in Crl.A./248/2023 WITH Crl.A./248/2023	SADDAM HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H RAHMAN MR. B CHOWDHURY	PP, ASSAM

59	WITH CrI.A./60/2023 2 Y 1 M 22 D	MUSSTT. ABEDA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR M Z SHAH MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
60	CrI.Pet./165/2025 FIXED	MAPLE ORGTECH INDIA LTD AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS A HUSSAIN MR. D K KOTHARI DARAK ULLAH DARAK ULLAH S AHMED MR P PRAWAR MR Y KOTHARI MR. N KOTHARI MR. SUMANTA TALUKDAR	PP, ASSAM
61	CrI.Pet./175/2025 FIXED	SHRI AKSHAY KUMAR DAS @ AKSHAY DAS Versus THE STATE OF ASSAM AND ANR.	MRS. K DEKA MR D K BORDOLOI MR. S P CHITTAWAT	PP, ASSAM
62	CrI.Pet./211/2025 FIXED	RAKTIM DAS Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS. N PODDAR MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
63	I.A.(CrI.)/288/2025 in CrI.A./2534/2025	BINAY CH MONDAL Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	WITH CrI.A./2534/2025 (Filing Number)	BINAY CH MONDAL Versus THE STATE OF ASSAM	MR. MOLLAH KHAN	
	WITH I.A.(CrI.)/2537/2025 (Filing Number)	BINAY CH MONDAL Versus THE STATE OF ASSAM	MR. MOLLAH KHAN	

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3224/2024 PART-HEARD, FIXED	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
	WITH			
2	WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
3	WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
4	WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
5	WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
6	WP(C)/3855/2024	DULUMONI BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, AHSEC SC, SEC. EDU.
	WITH			
7	WP(C)/4310/2021	UPEN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
	WITH			
8	WP(C)/567/2022	FAKHAR UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN MR N ISLAM MR. O U AHMED	SC, ELEM. EDU GA, ASSAM
	WITH			
9	WP(C)/716/2022	SAILENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	MR. U K GOSWAMI (R4) SC, EDU
	WITH			
10	WP(C)/751/2022	HALADHAR KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS N SHARMA	GA, ASSAM SC, SEC. EDU.

11	WP(C)/1202/2022	MD. ABDUL HASHIM BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (r-9) SC, FINANCE
12	WP(C)/2082/2022	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
	WITH I.A.(Civil)/2601/2022 in WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA MR B GOGOI (R-2 & 3) SC, SSA
13	WP(C)/3520/2022	MAKABBIR ALI LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS N KHATUN	SC, ELEM. EDU GA, ASSAM SC, AG
14	WP(C)/3893/2022	DR. ABEDA KATUN Versus THE STATE OF ASSAM AND 24 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS J BEGUM MR S H MAHMUD MR S ISLAM	MR. S BORA, SC, SSA/RMSA MR. K GOGOI, SC, TECHNICAL EDUCATION MR. S B LASKAR (R19) MR. H A LASKAR (R19) MS N KALITA (R19) MS D DUTTA (R19) SC, SEC. EDU.
15	WP(C)/4222/2022	BIPUL SARMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR P N SARMA, SC, ELE. EDU. DEPTT. (R-4) MR. S BORA (R-1,2,3) SC, BTC MR. R DHAR, SC, WPT AND BC (R-6) MR. B GOGOI, SC, FINANCE DEPTT. (R-5)
16	WP(C)/4650/2022 B/O	AMARENDRA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR A SHARMA	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
17	WP(C)/5501/2022	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
18	WP(C)/5704/2022	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
19	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
20	WP(C)/6015/2022	MD. AZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR A ALI	SC, ELEM. EDU SC, FINANCE
21	WP(C)/6035/2022	ABDUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	SC, EDU
22	WP(C)/6311/2022 FIXED	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-10,11,14,16) MR. D P BORAH MR. D GOGOI (r-10,11,14,16)

23	WITH WP(C)/6305/2022	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-9,11,15,16) MR. D GOGOI (r-9,11,15,16)
24	WP(C)/7403/2022	JITENDRA NATH RAY Versus THE STATE OF ASSAM 5 ORS.	MR. A RAHMAN	GA, ASSAM MR. J AHMED (R-6) MR. P A AHMED (R-6) SC, SEC. EDU. SC, SEC. EDU.
25	WP(C)/8348/2022 WITH WP(C)/781/2020 (D/O)	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, SEC. EDU.
26	WP(C)/1796/2023 FIXED	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU MR. R DHAR (R-13) MR P NAYAK (R-14) SC, BTC SC, WPT AND BC SC, FINANCE (R-14) MS. H BARUAH (R-14)
27	WP(C)/2261/2023	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
28	WP(C)/4737/2023	MUSSTT PARIJAN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. B K BHAGAWATI MS P HALDER	GA, ASSAM SC, AG MR N BARMAN (R-6) MS J BARMAN (R-6) MR B DEORI (R-6) SC, FINANCE
29	WP(C)/6075/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR. N MAZUMDER MS F HUSSAIN MD R ISLAM MR A IKBAL MD IMRAN	SC, HEALTH AND F W
30	WP(C)/7611/2023	GOJENDRA CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
31	WP(C)/340/2024	SMT. JEUTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
32	WP(C)/428/2024 B/O	KAMAL NATH Versus THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	MS. R BHARALI
33	WP(C)/2462/2024	HEMANTA SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR H K SARMA MR Z HUSSAIN MRS R DEKA MR. M HOQUE MR. H R DAS MR J LOTHAN	SC, HEALTH
34	WP(C)/3245/2024	SUKDEV KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D BORAH MR. R DOWARAH	SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
35	WP(C)/3430/2024 FIXED	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
36	WP(C)/3716/2024	HC/GD FORCE NO. 041709325 RUPAL CHAND AND 5 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	DY.S.G.I.
37	WITH WP(C)/168/2025	SI /MIN RAKESH KUMAR AND 17 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MS. B SARMA (C.G.C) DY.S.G.I.

38	WITH WP(C)/1058/2025	ASI/GD BHISHMA LOCHAN KALITA Versus THE UNION OF INDIA	MR. L N DIHINGIA MR. A K SAHU	MR. S S ROY (C.G.C) DY.S.G.I.
39	WP(C)/4599/2024	DHANJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MS. S MAHANTA MR. M MAHANTA MR. T K MISRA DIPTI CHAKRAVARTY	SC, PWD
40	WP(C)/4952/2024	BHASKAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
41	WITH WP(C)/4315/2024	KANCHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, PWD (BUILDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U SC, PWD (NH)
42	WITH WP(C)/4321/2024	MD. ARMAN ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
43	WITH WP(C)/4331/2024	AFTABUL BOKSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U
44	WITH WP(C)/4341/2024	PRADIP KAKATI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
45	WITH WP(C)/4365/2024	PALASHJYOTI KAUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, IWT SC, G U
46	WITH WP(C)/4426/2024	PARIKHIT DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, HEALTH AND F W SC, G U
47	WITH WP(C)/4814/2024	RAFIQUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
48	WITH WP(C)/4870/2024	SAYED ARIFUL HAQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, HIGHER EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U

49	WP(C)/4955/2024	NABA JYOTI TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY MR. M DUTTA MR K M BORA	SC, P H E
50	WP(C)/5193/2024	KHAGEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MS. M PHUKAN	SC, SEC. EDU. SC, FINANCE DEPTT.
51	WP(C)/6715/2024	MANOJ KR. BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D. MR. S K MEDHI (SC,AG) SC, FINANCE
WITH				
52	WP(C)/3710/2023	MANOJ KR BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D.
53	WP(C)/6791/2024	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS. (G)	MR. K N CHOUDHURY MR. T DEURI MR. T DEURI MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA	NISHANT DAS(R-2,3,4) MS P DEVI(R-2,3,4) MR P R SARMA (R-2,3,4) SC, INDUSTRIES AND COMMERCE SC, AIDC
54	WP(C)/7037/2024	FATEMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, P H E
55	WP(C)/589/2025	NIREN BHATTACHARJYA Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR SAURADEEP DEY P KHATANAR	GA, ASSAM SC, AG SC, FINANCE DEPTT.
ORDERS				
56	Cont.Cas(C)/196/2021	ATULANANDA MEDHI Versus PREETOM SAIKIA AND ORS.	MR. S CHAKRABORTY MR. K R PATGIRI MR. S D ROY MS K DEKA	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MR. R MAZUMDAR (R-3)
57	WP(C)/4067/2021	SHUBRA MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S SHARMA MR. N K MURRY	SC, ELEM. EDU SC, AG SC, FINANCE
58	Review.Pet./96/2024 WITH WP(C)/488/2019 (D/O), FIXED	DHANJYOTI NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB L SANGTAM	SC, ELEM. EDU
59	Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
60	Cont.Cas(C)/260/2024 FIXED	SURESH DAS Versus SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
61	Cont.Cas(C)/350/2024	BALURAM GOGOI Versus DR. J.B. EKKA, IAS AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. K KONWAR(R-1,6) MR. B GOGOI (r-3,8) MS. N BORAH(R-1,6) MR P NAYAK (r-3,8) MR S DUTTA(R-1,6) MS J BORAH(R-1,6) MR A CHALIHA (r-3,8)
62	Cont.Cas(C)/488/2024 FIXED	PUSHPENDU CHAKRABARTY Versus NARAYAN KONWAR AND 6 ORS.	MR. B PURKAYASTHA J.P. BARUAH	MR S M T CHISTIE (R-3) MR. B GOGOI(R-5) MR P NAYAK(R-5) MR A CHALIHA (R-5)

63	Cont.Cas(C)/721/2024	DHARMENDRA SAIKIA Versus DR. J B EKKA, IAS AND 9 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. K KONWAR (R1, R6) MR. B GOGOI (R3) MS. N BORAH (R1, R6) MR P NAYAK (R3) MR S DUTTA (R1, R6) MR A CHALIHA (R3) R M BAROOAH (R3)
64	Cont.Cas(C)/7/2025	NANDESWAR PAGAG Versus CHANDAN SHARMA AND 6 ORS.	MR. D BORAH MR. R DOWARAH	MR. B GOGOI (R7) MR. R DHAR (R-1) MR P NAYAK (R7) MS. N DEY(R-1) MR A CHALIHA (R7) R M BAROOAH (R7) MS TOSHISENLA(R-1)
65	Cont.Cas(C)/39/2025	TAPAN BARMAN Versus BISWAJIT PEGU	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	
66	Cont.Cas(C)/131/2025 FIXED	GANGADHAR BARMAN Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
67	Cont.Cas(C)/132/2025 FIXED	DR SARANGADHAR BARAL Versus NARAYAN KONWAR AND 4 ORS.	MR. M DEKA MR D K ROY MS. J BATHARISA	
68	I.A.(Civil)/844/2025 IN WP(C)/308/2024 (D/O), B/O in WP(C)/308/2024	DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA		SC, CENTRAL BANK OF INDIA

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2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
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17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./811/2019 WITH LCR 1 FILE, FIXED	GAUTAM CH. BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA	MR. S A HUSSAIN MR D J HALOI MR A J DAS PP, ASSAM
ORDERS				
2	Crl.Rev.P./558/2012 (FOR DISMISSAL), LCR 2 FILES, FIXED	RAMESH BORDOLOI Versus THE STATE OF ASSAM	MR.P K MEDHI MR.S K TALUKDAR	PP, ASSAM
3	Crl.Pet./293/2016 (FOR DISMISSAL), FIXED	SHAHJAMARUL HOQUE @ BITTU Versus THE STATE OF ASSAM AND ANR	MR.ALHAJJ INAM UDDIN MR.M ALAMGEER	PP, ASSAM
4	Crl.Pet./1144/2019 (FOR DISMISSAL), LCR 1 FILE, FIXED	BANAJIT BHAGAWATI Versus THE STATE OF ASSAM AND ANR.	MS. B CHOUDHURY MS S SHARMA MS. J DAS	PP, ASSAM
5	Crl.A./16/2020 WITH LCR 5 FILES, FIXED	SRI JOGANATH DAS Versus THE STATE OF ASSAM AND ANR	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR MS. N BARMAN	PP, ASSAM
HEARING				
6	Crl.A./168/2011 WITH LCR 4 FILES, FIXED	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
7	Crl.Rev.P./99/2012 WITH LCR 2 FILES, FIXED	SAHJAHAN ALI Versus RASHIDA BEGUM	MS.K DEKA MS.B NISA MR.A B CHOWDHURY MR.WISE IMRAN	MR.M ISLAM MR.G SARKAR MR.N UDDIN
8	Crl.Rev.P./139/2012 WITH LCR 3 FILES	LAKSHI KANTA DAS Versus SMTI. BARODA DAS and ANR.	MR.N N KARMAKAR MD.S ISLAM	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS PP, ASSAM
9	Crl.Rev.P./156/2012 WITH LCR 5 FILES	MD. SANOWAR HOSSAIN MOLLAH Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MR.D M NATH	PP, ASSAM
10	Crl.Rev.P./193/2012 WITH LCR 3 FILES	ANIL KUMAR GOGOI Versus SMTI KIRON GOGOI	MRG P BHOWMIK MR.R HAZARIKA	MR.D J DAS MR.H GUPTA MR.Z AHSAN

11	Crl.A./202/2012 WITH LCR 1 BUNDLE	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
12	Crl.Rev.P./206/2012 WITH LCR 5 FILES	TANKESWAR PATOR Versus STATE OF ASSAM	MR. D C BORAH MR.D BARMAN MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
13	Crl.A./227/2012 WITH LCR 3 FILES	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
14	Crl.A./237/2012 WITH LCR 5 FILES	ANOWAR HUSSAIN, Versus THE STATE OF ASSAM, AND ANR.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
15	Crl.A./238/2012 WITH LCR 3 FILES	BAPU RAM BASA Versus THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR. A PHUKAN (AMICUS CURIAE) MR. RAKESH SARMA, (AMICUS CURIAE) MR.J GOGOI	PP, ASSAM
16	Crl.A./285/2012 WITH LCR 6 FILES	MD. SEKENDAR ALI, Versus THE STATE OF ASSAM and 6 ORS,	MR.B SINHA MR.A S AHMED	MR.A SARMA MRK KALITA PP, ASSAM MR.A JAHID
17	Crl.Rev.P./430/2012 WITH LCR 3 FILES	RABI URAON and 4 ORS Versus SMTI USHARANI GOSH	MR.J AHMED MR.A M KHAN MR.S DAS MS.N JAHAN	MR.A ROSHID MR.A MOBARAQUE
18	Crl.Rev.P./442/2012 WITH LCR 2 FILES	SAIFUL ISLAM and ANR. Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
19	Crl.Rev.P./457/2012 WITH LCR 8 FILES	BINOY KUMAR LAL Versus THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR.Z AHASAN	PP, ASSAM
20	Crl.Pet./310/2020 WITH LCR 1 FILE	SAHAR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MD Y ALI	MR. A K AHMED MR. A AHMED MD R ALI MD A RAHMAN MS. A KHATUN PP, ASSAM
21	Crl.Pet./392/2020 WITH LCR 2 FILES	BISWAJIT ROY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI	MR. A T SARKAR (R2) MR. T AHMED (R2) PP, ASSAM
22	WITH Crl.Pet./372/2021	NABAJIT NATH Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR D MAHANTA	MR. A T SARKAR (R2) MR. T AHMED (R2) PP, ASSAM
23	Crl.Pet./600/2020 WITH LCR 1 FILE	GAGAN CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. M BISWAS MR. T CHUTIA MR. D BORA MR. N MAHAJAN MS M DAS	PP, ASSAM
24	Crl.Pet./66/2021 WITH LCR 1 FILE	PRASANNA JIT PATHAK @ PRASANNA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	PP, ASSAM
25	Crl.Pet./69/2021	ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M U MONDAL MR. A WAHAB MR. A AHMED MD. I H KHAN MR. I U CHOWDHURY MR A ALIM SK

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